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BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

OA NO. 98/2022/WZ

The Goa Foundation

.... APPLICANT

v/s

The State of Goa and Ors

...RESPONDENTS

AFFIDAVIT IN REPLY OF THE RESPONDENT NOS. 6

AND 7

I, John Alfred Nazareth, son of late Pedro Caitano Nazare, 78 Years of Age, Indian National, Married, residing at H.No. 154, Bairro Alto, Assagao, Goa the Respondent No. 6 herein, and the Power of Attorney Holder of the Respondent No. 7 herein do hereby on solemn affirmation beg to state and submit as under:

John Alfred Nazareth

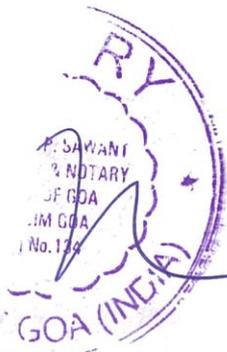
(11)



1. I say that I have been instructed to file this affidavit for the limited purpose of enabling this Hon'ble Tribunal to consider whether in the facts set out and disclosed in the petition would warrant the exercise of powers by this Hon'ble Tribunal to grant the reliefs sought for by the Applicant.
2. At the outset, the main prayers in the application, in terms of prayers (a), (b), and (c) do not fall within the realm of the Schedule – I of the National Green Tribunal Act. As fact, the Applicant under the grab of prayer (d) is invoking the jurisdiction of this Hon'ble Tribunal to quash the sanad granted by the District Collector, North Goa; the Technical Clearance granted to these Respondents under provisions of the Town and Country Planning Act and the Construction License granted by the Village Panchayat of Assagao under the Panchayat Raj Act. I say that, facts hereinafter set out

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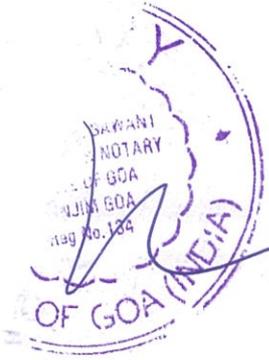
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show that the prayer (d) does not warrant this Hon'ble Tribunal to grant the relief sought for.

3. I say that in the Application it is pleaded that the Applicant had approached the Hon'ble High Court of Bombay at Goa in PILWP No. 25/2022, whereby by its Order dated 03-10-2022 the Hon'ble High Court had been pleased to grant liberty to the Applicant to approach this Hon'ble Tribunal, more particularly paragraph 6 and 7 which read as follows:

"6. Even in our judgment, since the NGT is seized with the main issue about identification of properties as forest lands, it is only appropriate that the petitioners, if they choose should approach the NGT with the grievance now raised in this petition. The apprehension expressed by Ms. Alvares has been substantially answered by the submissions made by



the learned Advocate General, Mr. Pereira, and Mr. Karpe for the Respondents. Even in our judgment, since the issue of conversion is merely incidental or ancillary to the main issue of identification of forest land, the NGT, would have sufficient jurisdiction to look into or examine the issues now raised in this petition.

7. Therefore for the above reasons, we decline to entertain this petition. However, we grant the petitioner liberty to approach the NGT and to raise all issues that have been raised in this petition together with the objections which the Petitioner has already filed before the NGT to the interim reports from time to time.”

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4. I say that on a reading of the pleadings of the Applicant it is clear that the main thrust in terms of prayers (a), (b), and (c) of the Application is to challenge to the orders passed by the statutory authorities respectively constituted under the Goa Land Revenue Code, the Town and Country Planning Act, and the Goa Panchayat Raj Act.

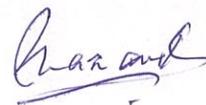
5. The pleadings in relation to prayer (d) are mainly based on the documents at page nos. 34 and 38 annexed to the Application. The Applicant states and submits that the said documents are Panchanama dated 31-10-2019 pertaining to the alleged cutting of trees by these Respondents, and a purported letter dated 07-05-2020 of the Office of the Dy. Conservator of Forests, respectively. I say that the pleadings with respect to prayer (d) are set out in paras 9 and 10 of the Application.





6. The facts set out in para 9 and 10 of the Application are denied. The said Panchanama is in fact issued on a misconception of fact. I say that, at the time of drawing up the said Panchanama i.e.31-10-2019 and also when the said letter dated 07-05-2020 was issued, the said properties were not declared as forests, although they were provisionally identified as forests in the Thomas Committee Report.

7. I say that the claim of the Applicant for the reliefs sought for in prayer (d) is also elaborated in paras 11 and 12 of the Application, wherein it is contended that the Review Committee did not carry out any Ground Verification and/or Site Inspection, which claim is based on the response received by the Applicant to an application made to the Forest Department under the Right to Information seeking copies of the ground truthing/site inspection and sampling reports filed by the sub-committees that were

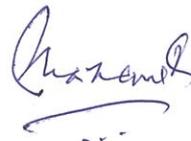


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notified to assist the Review Committee in respect of all the survey numbers that have been excluded from the private forest category in North Goa. all the ground truthing reports in respect of Survey numbers excluded from private forests in North Goa District indicate that there was no site visit made to Survey No. 128 of the Village of Assagao and that it was excluded from the forest status nonetheless. The said documents are at pages 44 and 45. I deny that the said documents would sustain and establish the contention raised in paras 11 and 12.

8. I say that facts hereinafter set out would establish that it is within the knowledge of the Applicant that the Review Committee constituted by the State Government to review the Thomas Committee Report has after carrying out the necessary surveys and following the methodology and procedure followed to determine whether our property was



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a forest or not including the procedure of truthing which the Applicant falsely claims to have not been followed has in fact submitted the report to this Hon'ble Tribunal in terms of the directions contained in the order rendered in EA No. 26/2020 in O.A No. 478/2018) earlier OA No. 16/2013/WZ). Hereto annexed and marked as **ANNEXURE R-6 A** is a copy of the said Order.

9. It is stated and submitted that pursuant to the said orders after submission of the "Second Part of Report" to this Hon'ble Tribunal, the same was uploaded by the Review Committee on its official website. In fact, the said property was delisted from the Thomas Committee Report by the Review Committee in June, 2021. In fact the said fact is not ignored to the Applicant as is evident from the document at **ANNEXURE- R-7** which is a copy of the Second Part of Report.

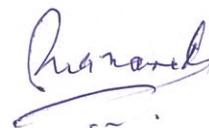


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10. As a fact conveniently the applicant has only Annexed the first page of first interim report and omitted to annex the other pages of the said report and directly annexed the pages containing the list of survey numbers not qualifying forest criteria reviewed by the review committee meeting held on 10-06-2021 which is an Annexure IV to the report. For the convenience of the learned Tribunal, I am instructed to point out the relevant paragraphs of the report contained at internal page 4 of the report which have been omitted to be annexed to Annexure 7 Of the Application, namely the paragraphs (d) and (e) and the summary of the report at page 5.

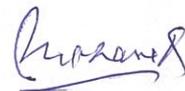
11. As a fact the page 1 of annexure 7 which is annexed by the Applicant states that for the criteria and methodology the first interim report may kindly be refereed and further goes



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to read that the following the same criteria and methodology the committee has undertaken further review work. The first committee report which was submitted to this Hon'ble Tribunal is annexed here to as ANNEXURE R-8. The methodology adopted in the progress made in the review is set out in the said report and paragraph 5 talks about ground verification. As a fact at page 43 of Annexure R-4 of my property is listed at Sr no. 71 as one not qualifying the criteria for being identified as forest.

12. I say that the contention that the said report at annexure R-7 is an interim report is not correct in as much as the same is part report submitted to this Hon'ble Tribunal conclusively determining inter alia that our property does not qualify the criteria for being identified as a forest and the said fact is evident from paragraphs 8 of the order dated 03-10-2022 of the Division Bench of the Hon'ble High Court of Bombay at Goa, which records the clarification to



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that effect of the learned Advocate General, that the report filed before the NGT were part report and not interim report.

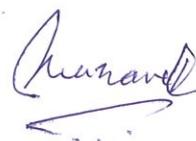
13. I say and submit that in this set of facts therefore the prayer clause (d) is ex facie unsustainable and the contention that the review committee is itself to complete their entire works and the report have been uploaded in piecemeal manner and cannot considered to be final in any way is untenable. As a fact our property bearing Survey Nos. 128/9 and 128/10 infact does not qualify to be the forest as it does not fulfil the criteria prescribed by the supreme court in the case of T. N. Godavarman, followed by the forest department to identify forest in the state of Goa.

14. I say that on aforesaid counts the petition does not deserve admission as a fact from the averments contained in ground

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(f) apparently the Applicants have filed the misc. application in O.A no. 478/2018 which has been disposed off and infact the order dated 7th January 2021 is in execution application no. 26/2020 in O.A 478/208. As a fact the said O.A No. 478.2018 was decided and the issue concerning the long pending adjudication of identifying forest in the state of Goa in the context that the matter has been surveyed 4 times by the Forest Department by the committees constituted by the Government of Goa as mentioned in the Judgment dated 18-08-2020 is put to rest, the issue of identification of the properties of the forest in the state of Goa by accepting 46.11 sq km as identified by the Sharma Committee. As a fact the order dated 7-01-2021 passed in the execution application No. 26/2020 notes the fact that the delay in finalizing the said matter was unjustified and prejudicing the public interest.



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15. I say that as a fact the Application is one filed with ulterior motives. As a fact the Second interim report was submitted before the learned tribunal on June 2021 and this application is sought to be filed on 22/10/2022 well beyond the period of limitation prescribed. I am instructed to submit on this count itself that the application is liable to be dismissed.

16. I say that the Applicant has applied for interim relief in terms prayer (g). I say that as a fact the Hon'ble High Court has not granted any interim relief sought for, by the Applicants. I say that as a fact the applicants being fully conversant of facts of the case namely the fact that the interim report was submitted in June 2021 and chose to approach the Hon'ble High Court of Bombay at Goa with Writ Petition No. 25/2022 in fact only when we started the work of construction in the said property after having obtained all the licenses and paid license fees for it and after we commenced development once the property was



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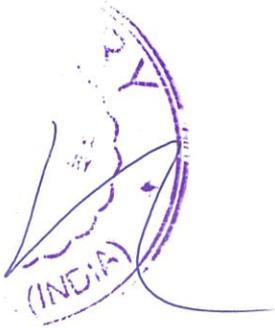


adjudged in the report as not being a forest within the meaning of the forest Conservation Act.

17. I say that despite of the fact that on 16-12-2019 the applicant obtained under the right to information act his answers to the queries sought for by the Applicant which is at Annexure 8 colly to the Application.

18. I say that I have filed this Affidavit pursuant to the leave granted by this Hon'ble Tribunal only to oppose the admission of the petition. Should the Application be admitted, I reserve my right to file the detailed affidavit in response to the application. The contents and the averments of facts which are not admitted and are contrary to facts here in set out may be taken as denied.

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I the deponent abovenamed do hereby on solemn affirmation beg to state that the contents of the foregoing paras are facts true to my own knowledge and submissions based on legal advise which I believe to be true.

SOLEMNLY AFFIRMED AT PANAJI
ON THE 12TH DAY OF DECEMBER

[Signature]
DEPONENT

IDENTIFIED BY

I hereby attest the signature

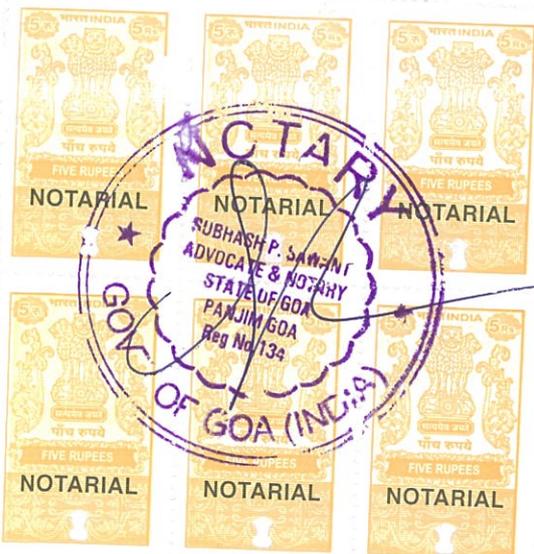
John Alfred Nazareth

who appeared and signed before me
and in presence of Identifying
witnesses

Through Mr. Adhwar ear

who are known to me

[Signature]
Subhash P. Sawant
Advocate & Notary
State of Goa
Panjim-Goa.403001
Reg. No. 134



Reg No 2575/2022

Date 12.12.2022

Produced before me Mr Adhwar ear bearing No 9843 5016 7123 for his personal identification

[Signature]
Adv. Subhash P. Sawant
Advocate & Notary
State of Goa
Panjim-Goa.403001
Reg. No. 134

Item No. 01 (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHIExecution Application No. 26/2020
INOriginal Application No. 478/2018
(Earlier O.A. No. 16/2013(WZ))

Goa Foundation

Applicant

Versus

State of Goa & Ors.

Respondent(s)

Date of hearing: 07.01.2021

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBERApplicant:
Respondent:Ms. Norma Alvares, Advocate
Mr. Deep Shirodkar, Advocate for R-1, 2, 4to8**ORDER**

1. This application seeks direction to produce the Review Committee report on identification and demarcation of balance private forests in terms of order of this Tribunal dated 12.10.2018, within one month. The issue concerns compliance of the Judgment of the Hon'ble Supreme Court in *T.N. Godavarman Thirumulpad v. Union of India & Ors.*, (1997) 2 SCC 267 and subsequent orders in pursuance thereof, leading to passing of order dated 12.10.2018 by this Tribunal requiring the pending work to be completed by March, 2019.

2. The applicant has explained the background to the effect that in view of delay in duly complying with the mandate of law, the applicant moved the Bombay High Court. The High Court transferred the matter to

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this Tribunal. The Tribunal considered the issue in light of various Committees already constituted on the subject. In connected matter, vide order dated 18.08.2020, the Tribunal directed confirmation of demarcated forest area to the extent of 46.11 sq. km. but the remaining work in terms of order dated 12.10.2018 in O.A. No. 478/2018 still remains incomplete, though the Tribunal had fixed the outer time limit of March, 2019 for the purpose.

3. The Government of Goa constituted a Committee on 21.01.2020 to submit report by 10.03.2020 on review of earlier reports prepared by *Thomas* and *Araujo* Committees. For this purpose, public notice was issued on 15.07.2020 and time to file objections was extended till 31.08.2020 on the ground of COVID-19 pandemic. However, the objections have still not been finalized. It is submitted that delay is unjustified and prejudicing the public interest. According to the applicant, the remaining work should not take more than one month.

4. Surprisingly, learned Counsel for the State of Goa submits that the exercise will require one year time. We find the statement to be ridiculous and lacks sense of responsibility since the Tribunal, by order passed more than two years ago required the whole exercise to be completed by March, 2019. Thus, it is difficult to brush aside the contention of the applicant that the attitude of the State authorities is to deliberately delay the compliance of orders of this Tribunal for indefinite period, defeating the public interest. We have conveyed this to the learned Counsel appearing for the State of Goa with a warning that coercive measures may have to be taken if the concerned officers do not behave responsibly.

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5. Accordingly, let the entire exercise be completed positively within three months. If any grievance survives, it will be open to the applicant to take further remedies in accordance with law.

The application is disposed of.

The final report may be uploaded on the website for information of the concerned parties.

A copy of this order be forwarded to the Secretary, Forest, Goa and PCCF(HoFF), Goa by e-mail for compliance.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. Nagin Nanda, EM

January 7, 2021
Execution Application No. 26/2020
In Original Application No. 478/2018
(Earlier O.A. No. 16/2013(WZ))
SN

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ANNEXURE - R 7



GOVERNMENT OF GOA

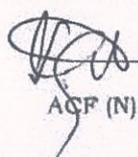
**2ND INTERIM REPORT OF REVIEW COMMITTEE
ON
REVIEW OF PRIVATE FOREST AREAS
IDENTIFIED BY NORTH GOA & SOUTH GOA DISTRICT COMMITTEE
(V. T. THOMAS & F. X. ARAUJO)**

JUNE 2021

2nd Interim report of the Review Committee on review of Private Forest provisionally identified by North and South Goa Forest Division Committees (V.T. Thomas & F.X. Araujo Committee)

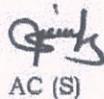
A committee (hereinafter referred as Review Committee"), to review Provisionally identified Private Forest areas by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee) was constituted vide Government of Goa Notification No. (WP)/Pvt. For/16(THC)/ 2013(WZ)/19-20/26 dated 21/01/2020 (with Conservator of Forests as Chairman) and Vide Notification No. DCF (WP)/Pvt. Forest/16(THC)/ 2013(WZ)/19-20/119 dated 18/06/2020 (The Chief Conservator of Forests was made the Chairperson). First Interim Report of the Review Committee disposing 858 Survey Nos was submitted to the Govt. approval vide DCF (Working Plan) office note dated 26.04.2021 which may be seen at **Annexure I**. For criteria and methodology 1st interim report may kindly be referred. Following the same criteria and methodology the Committee has undertaken further review work.

An extensive ground verification, enumeration and survey exercise on survey numbers qualifying on area & canopy density criteria has been done in the field for evaluating tree composition criteria. Rains, first due to cyclone Taukte (14-19 May, 2021) and the sporadic pre- Monsoon rains till start of Monsoon rains from 5th June affected the field work and enumeration teams were unable to take up survey and enumeration field works during the period of rainy days. Even on rain free days, due to the Second wave Covid pandemic which started around 3rd week of April, 2021 in Goa and then due to curfew imposed, most of the objectors were not attending the field survey. In a few places public opposition has been seen against conducting field survey, e.g. Naquerim-Quepem, Canacona, Mollem-Dharbandora etc. Further, the shortage of

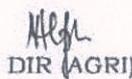

ACP (N)


ACP (S)

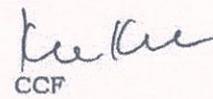

AC (N)


AC (S)


DIR (DBLR)


DIR (AGRI)


DCF (WP)


CCF

surveyors also affected the progress of survey and enumeration work.

However, despite all the above constraints substantial progress has been made. The status of progress achieved in enumeration of private forest areas as on date is shown as under:

Division	Status of review after completion of filed enumeration		
	Total area enumerated	Approx. Area qualified in field survey	Plan of area qualifying completed
North	1127 ha	503.35 ha*	129.59 ha*
South	3300 ha	570.00 ha*	117.00 ha*
Total	4427 ha	1072.35 ha*	246.59 ha*

*Final status to be determined after hearing of the objectors/representations and total enumeration, if decided

Thus it can be seen that roughly 50% of the total area to be enumerated (9183 Ha) has been enumerated. Accordingly, in the 11th review committee meeting held on 10/6/2021, it was decided to submit the 2nd Interim Report in continuation to the First Interim Report, with the progress made in the review of additional Survey Numbers provisionally identified as private forest.

A. Survey Numbers identified as Private Forest by Sawant and Karapurkar committees and found partly repeated in Thomas & Araujo Committee:

There are a total of 130 such survey numbers across 39 villages were analysed partly/fully repeated and out of which 88 have been found fully repeated and accordingly status reported in the first Interim Report. Remaining 42 Survey Nos along with its 56 parts were reviewed by the Review Committee and the present Review Committee, after detailed analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc. found that in **05 Survey Numbers balance area does not qualify the criteria of private forests.**



 ACF (N) ACF (S) AC (N) AC (S) DIR (DSLRI) DIR (AGRI) DCF (WP) CCF

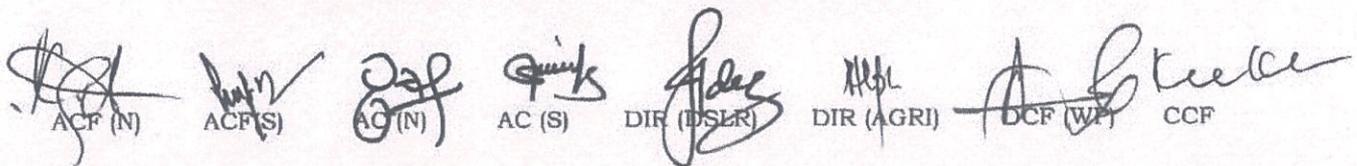
(Annexure-II). Balance 37 survey numbers are still to be reviewed in the field.

- B. Survey Numbers identified as Private Forest by earlier demarcation team of the Forest Department (adjoining the Survey Nos. identified as Private Forest by Sawant and Karapurkar Committee) and found partly repeated in Thomas & Araujo Committee :**

In the first interim report, the Review Committee had found that out of total of 39 Survey numbers, adjoining Survey Nos of Sawant and Karapurkar Committee which were demarcated as Private Forests by earlier demarcation team of Forest Department during 2003-2008 were found fully/partly repeated in Survey Numbers identified by Thomas and Araujo Committee. In 1st interim report, two survey numbers were found fully repeated. Therefore, now the committee has reviewed the remaining 37 survey numbers and after detail analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc. found that **in 17 Survey Numbers which are partly repeated, the balance area does not qualify the criteria for Private Forest (Annexure III)**. Balance 20 survey numbers are still to be reviewed in the field.

- C. Survey Numbers recorded as Government Forests and found mention as Private Forest by Thomas and Araujo Committee:**

Further, there are a total 26 survey numbers of recorded Forest which have been identified as Private Forest by Thomas & Araujo Committee in its report. In the first interim report, it was decided to exclude survey numbers pertaining to Reserve Forest and to review Proposed Reserve Forest and Unclassified Forest under private ownership (*if any*) in the instant case for further analysis. 8 Survey Numbers were found fully under Government ownership. **In the remaining 18 such survey numbers, no survey number could be excluded solely on area and canopy criteria.**



 ACF (N) ACF(S) AC (N) AC (S) DIR (DSL) DIR (AGRI) DCF (W) CCF

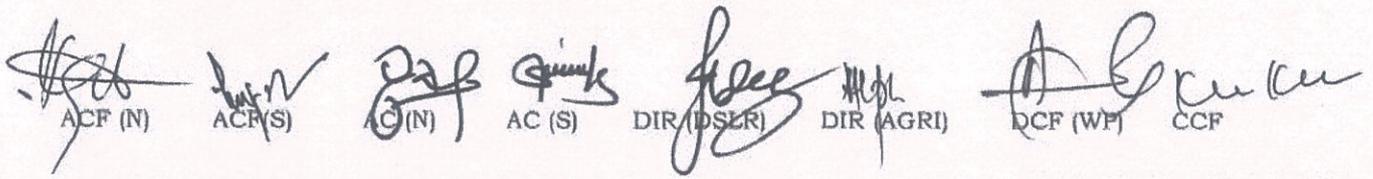
D. Survey numbers not qualifying Area & Canopy Density Criteria:

In the first Interim Report, the Committee undertook the Review of 747 survey numbers not meeting area & Canopy density criteria as per LISS IV Forest Cover Map 2014-15 (Forest Survey India) and based on the analysis of LISS IV Forest Cover Map 2014-15 (Forest Survey India, Google Timeline changes corroborated by LISS III Forest Cover Map 2012-13, North & South Goa Divisional history for offence cases, illegal felling, Tree Felling permissions, FCA & Court orders (if any) etc. and after detailed discussion and deliberations the committee decided that the 747 survey numbers are not qualifying the criteria to be identified as Private Forests.

Now the Review Committee, undertook review of other 322 survey numbers which are not qualifying Area & Canopy Density Criteria and based on the detailed analysis of North & South Goa Divisional history for offence cases, illegal felling, Tree Felling permissions , FCA & Court orders (if any) etc. and after detailed discussion and deliberations, the committee decided that **additional 322 survey numbers are also not qualifying the criteria to be identified as Private Forests. (Annexure-IV).**

E. Report based on Enumeration results of Survey numbers fulfilling area and canopy criteria.

The field reports submitted by Sub-Committees were placed before the Review Committee. The Committee has reviewed the survey numbers qualifying as private Forests and conducted the hearing of objections/representations. In case of non-qualifying survey numbers based on enumeration results submitted by the Divisions/sub-committees, detailed analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc was done. After detailed evaluation, deliberations and discussion on each report, the decision of the committee on these 34 Survey Numbers is enclosed as **Annexure-V.**


ACF (N) ACF(S) C(N) AC (S) DIR (DSLRI) DIR (AGRI) DCF (WF) CCF

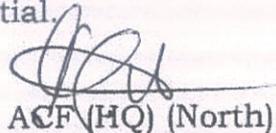
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Summary of the Report

i) In the second interim report, by disposing of an additional 378 Survey Nos, a total 1236 out of 3195 Survey Nos has been completely disposed off. Details of such survey numbers are submitted to the Government as indicated in the Annexures, summary of which is reproduced below.

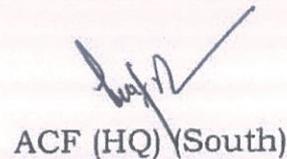
Progress achieved in review of private forests	Total number of Sy. Nos finalized by review committee	Qualifying Sy. Nos (area in Ha)	Non qualifying Sy. Nos	Sy No. with Extent of Private Forests as per previous review committee under DCF (WP)/ Govt Forest
1 st Interim Report	858	10 (47.03 Ha)	750	98
2nd interim report	378	05 (22.56 Ha)	351	22
Cumulative progress	1236	15 (69.59 Ha)	1101	120

ii) Out of around 9183 Ha qualifying canopy and area criteria, ground verification, enumeration & survey of area of approximately 4427 hectares have been completed as on 10.06.2021. Thus, enumeration of around 50% area is complete. With the onset of monsoon further field survey and demarcation works have been affected slowing down review work. Balance area (around 4500 Ha) is to be verified, surveyed & demarcated on ground after monsoon, for which additional time is essential.



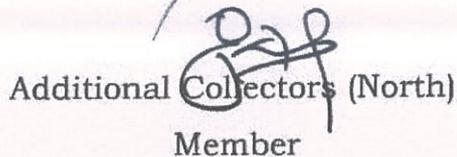
ACF (HQ) (North)

Member



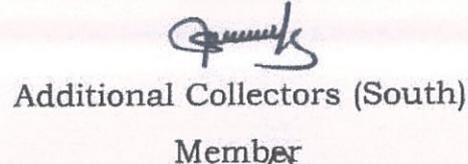
ACF (HQ) (South)

Member



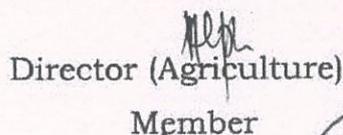
Additional Collectors (North)

Member



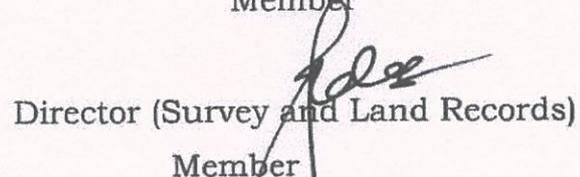
Additional Collectors (South)

Member



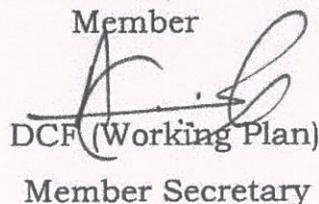
Director (Agriculture)

Member



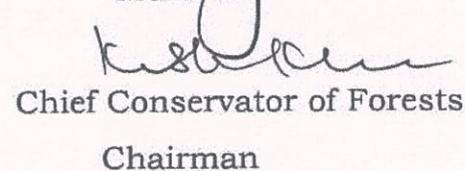
Director (Survey and Land Records)

Member



DCF (Working Plan)

Member Secretary



Chief Conservator of Forests

Chairman

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSL)

DIR (AGRI)

DCF (WP)

CCF

Note

Subject: Interim report of the review committee constituted for identification of Private Forest provisionally identified by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee)

A committee (hereinafter referred as Review Committee"), to review identified Private Forest areas by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee) was constituted vide Government of Goa Notification No. (WP)/Pvt.For/ 1920/5170 dated 21/01/2020 under Chairmanship of CF(Conservation) and consisting of Additional Collectors (North and South), Director (Agriculture), Director (survey and Land Records), ACF (HQ) (North and South) with DCF (Working Plan) as Member Secretary. Vide Notification No. DCF (WP)/ Pvt. Forest/ 19-20/119 dated 18/06/2020, the Chief Conservator of Forest was appointed as committee Chairperson, copy at 13/C to 135/C

So far ten meetings of this review committee has taken place. The minutes of the meetings has been placed in the file at 136/C to 184/C respectively.

Progress of Review Committee so far:

1. All the Survey numbers (more than 3195 nos) included by the two Forest Division Committees (North and South Goa) - Thomas & Araujo Committee were digitized using the Regional Plan of Town & Country Planning Department, Government of Goa and records of Directorate of Survey & Land Records Department. All these provisionally identified private forest by earlier Thomas & Araujo committee report has been digitized.
2. The Forest Cover Map (FCM) of 2014-15 prepared by FSI constitutes polygons with more than 40% canopy and area more than 5 Ha and less than 5 Ha, with later analysed for proximity to Government Forest. Digitised Survey numbers of North and South Goa Divisions (Thomas and Araujo) committees have been superimposed on FCM maps/polygons of FSI for analysis
3. The enumeration of 9183 Ha (91.83 Sq. Km) approximate area is being carried out by 16 Nos. Sub-committee consisting of Range Forest Officers of Forest Department, Inspector of Survey and Land Records, Directorate of Land and Survey Department and Village Talathi of

Revenue Department, which are working under direct supervision of concerned territorial DCF.

4. The ground verification and enumeration has commenced from November, 2020 after the end of monsoon and still it is in progress. The sub-committees are inviting objectors, plotting sample plots @ 5% sampling intensity (Similar method adopted by earlier review Committee in its report and the report was accepted by Hon'ble NGT in O.A. No. 479/2018), marking and enumerating trees, preparing reports, preparing maps after survey for area qualifying. Concerned territorial Deputy Conservators of Forest are directly supervising and also providing support of equipment, manpower etc. As on date the teams has completed enumeration of an area of 2417 Ha and it is anticipated to complete another 1500 Ha of area before the onset of monsoon.

An interim report with Annexure I, II, III, IV and V of the review committee has been finalized, following the approved methodology to complete the assigned task, copy placed at 185/C , which is briefly reproduced below-

A. Survey Numbers identified as Private Forest by Sawant and Karapurkar committees and found repeated in Thomas & Araujo Committee :

Hon 'ble NGT in O.A. No. 479/2018 has accepted the Report on review of Survey Nos identified as Private Forests by Sawant and Karapurkar Committee. However, there are Survey Nos (partly or fully) of Sawant and Karapurkar committees, found repeated in Thomas & Araujo Committee. In view of Hon'ble NGT are not to be reviewed. There are a total 130 such survey numbers across 39 villages were analysed and out of which 88 have already been completely reviewed and remaining 42 Sy Nos along with its 56 Survey nos parts needs to be reviewed. (Annexure I of the interim report).

B. Survey Numbers demarcated by earlier demarcation team of Forest Department adjoining to sy Nos identified as Private Forest by Sawant and Karapurkar, included as such by previous review committee and accepted by Hon'ble NGT in O.A. No. 479/2018:

Similarly, a total of 39 Survey Nos. not of Sawant & Karapurkar committee but adjoining it has also been identified as Private Forest by earlier demarcation

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team of Forest Department and the same has been reviewed as such by earlier Review Committee under the DCF (WP) and also accepted by Hon 'ble NGT as a Forest in 46.11 sq. km. area. In view of Hon 'ble NGT order, in 39 adjoining Sy Nos, 2 No. Sy Nos 25 and 101 of Keri (Sattari) are not to be reviewed, in the remaining 37 the undemarcated area will be reviewed by this Review Committee. (Annexure II of the interim report)

C. Survey Numbers recorded as Forests :

Further, there are a total 26 Sy. Nos. of recorded Forest which have been identified as Private Forest by Thomas & Araujo Committee in its report. It was decided to exclude Sy Nos. pertaining to Reserve Forest and to review Proposed Reserve Forest and Unclassified Forest under private ownership (if any) in the instant case for further analysis. (Annexure III of the interim report)

D. Survey numbers not qualifying Area & Canopy Density Criteria :

The Committee also undertook the Review and found 747 Survey Nos not meeting area & Canopy density criteria and after detailed discussion and deliberations decided to be not qualifying to be identified as Private Forests, based on the analysis of LISS IV Forest Cover Map 2014-15 (Forest Survey India) , Google Timeline changes corroborated by LISS III Forest Cover Map 2012-13, North & South Goa Divisional history for offence cases, illegal felling, Tree Felling permissions , FCA & Court orders etc., (if any) . (Annexure IV of the interim report)

E. Report based on Enumeration results of Survey numbers fulfilling area and canopy criteria.

An extensive ground verification, enumeration & survey exercise of qualifying Area and canopy criteria has been initiated since November 2020, to evaluate the Tree composition criteria. Based on the field analysis report following status of review work is as below (As on 10.04.2021)

Divisions	Total area covered for enumeration	Status of review after completion of field enumeration				Remark
		Plan under Preparation for qualifying area	Plan completed and open for public hearing	Area qualified as Private Forest after public hearing	Area not qualified as Private Forest	
North	856.0	102.0	13.85	19.57	14.45	Balance area is under field verification and past history corroboration
South	1561.0	137.78	10.381	27.46	0.0	
Total	2417.0	239.78	24.231	47.03	14.45	

[Handwritten signatures and initials]

The Committee has reviewed, the survey numbers qualifying as Private Forests with public hearing and Non Private Forests based on enumeration results submitted by the Divisions/ sub-committees are enclosed (Annexure V of interim report).

Further, approximately as on date, the teams has completed enumeration of an area of 2417 Ha and it is anticipated to complete another 1500 Ha of area before the onset of monsoon. Public hearing of affected parties / owners/ objectioners whose areas are qualifying the criteria of private forest is in progress.

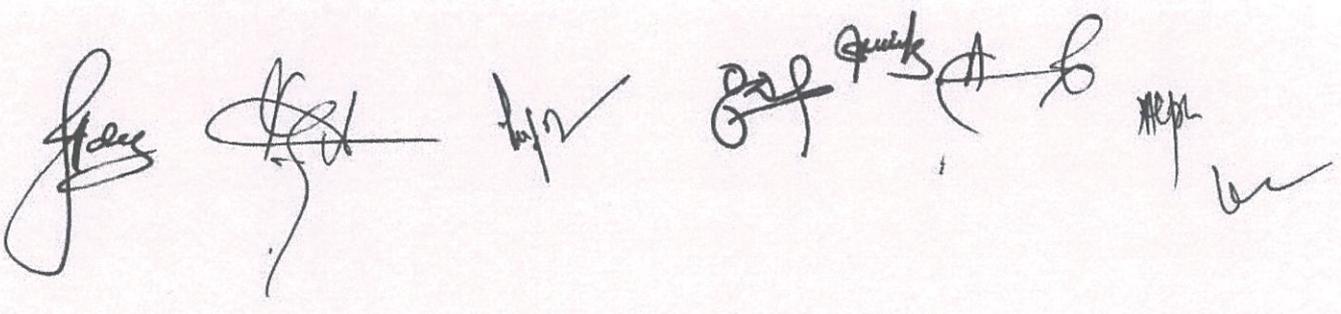
With this interim report out of 3195 total survey nos provisionally identified as Private forest by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee) around 860 Nos are fully disposed off and around another 100 are partly disposed off .

We may inform the concerned land owner / affected persons about disposal of their objections / applications after uploading the report on website as per the directions of Hon'ble NGT vide order dated 07.01.2021 for information of concerned arties

Submitted for kind perusal please.


(Anand S. Jadhav), 26/4/2021
Dy. Conservator of Forests,
Working Plan Division,
Panaji - Goa.

No. : DCF(WP) / Pvt .For/ 16(THC)/2013(WZ)/19-20/83
Dated :- 26/04/2021



Annexure II

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Evaluation of Survey Number identified by V.T. Thomas and F.X. Araujo Committee but the same were partly reviewed by earlier Review Committee (Status as per Committee headed by DCF (Working Plan) Deepshikha Sharma Committee included report of which has been accepted by Hon'ble NGT in O.A. No. 479/18										
Sr.No	Taluka	Village	Area as per form I & XIV (in Ha)	Sy.No Identified by Sawant Committee	Sy.No Identified by Karapurkar Committee	Sy.No Identified by V. T. Thomas Committee	Sy.No Identified by F. X. Araujo Committee	Sy.No reviewed and finalised by Dy.Conservator of Forests (wp) review Committee headed by Deepshikha Sharma	STATUS AS ON DATE AFTER REVIEW BY DEPUTY CONSERVATOR OF FORESTS (WP) REVIEW COMMITTEE HEADED BY DEEPSHIKHA SHARMA/BALANCE AREA TO BE REVIEWED	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc., if any)
1	Bardez	Penha De Franca	16.51	38/1(p)	-	38	-	38/1(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committee headed by Deepiksha Sharma no sub-division other than 38/1.	The balance area does not qualify the criteria of Private Forest

ACF(N)

ACF(S)

AS(N)

AC(S)

DIR(DSLR)

DIR(AGRI)

DCF(WP)

CCF

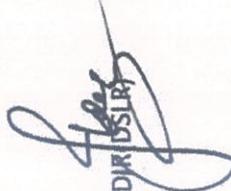
2	Bardez	Penha De Franca	4.9	104/1(p)	-	104/1(p)	104	-	-	104/1(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committeee headed by Deepiksha Sharma. Balance area does not qualify the criteria for Private Forest.	The balance area does not qualify the criteria of Private Forest
			0.285	104/2(p)	-	104/2(p)						
3	Bardez	socorro	43.54	268(p)	-	268	268	-	-	268(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committeee headed by Deepiksha Sharma. Balance area does not qualify the criteria for Private Forest.	The balance area does not qualify the criteria of Private Forest


ACF(H)


ACF(S)


AC(H)


AC(S)


DIR(DSLR)


DIR(A&RI)


DCF(WP)


CCF



GOVERNMENT OF GOA

**2ND INTERIM REPORT OF REVIEW COMMITTEE
ON
REVIEW OF PRIVATE FOREST AREAS
IDENTIFIED BY NORTH GOA & SOUTH GOA DISTRICT COMMITTEE
(V. T. THOMAS & F. X. ARAUJO)**

JUNE 2021

2nd Interim report of the Review Committee on review of Private Forest provisionally identified by North and South Goa Forest Division Committees (V.T. Thomas & F.X. Araujo Committee)

A committee (hereinafter referred as Review Committee"), to review Provisionally identified Private Forest areas by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee) was constituted vide Government of Goa Notification No. (WP)/Pvt. For/16(THC)/ 2013(WZ)/19-20/26 dated 21/01/2020 (with Conservator of Forests as Chairman) and Vide Notification No. DCF (WP)/Pvt. Forest/16(THC)/ 2013(WZ)/19-20/119 dated 18/06/2020 (The Chief Conservator of Forests was made the Chairperson). First Interim Report of the Review Committee disposing 858 Survey Nos was submitted to the Govt. approval vide DCF (Working Plan) office note dated 26.04.2021 which may be seen at **Annexure I**. For criteria and methodology 1st interim report may kindly be referred. Following the same criteria and methodology the Committee has undertaken further review work.

An extensive ground verification, enumeration and survey exercise on survey numbers qualifying on area & canopy density criteria has been done in the field for evaluating tree composition criteria. Rains, first due to cyclone Taukte (14-19 May, 2021) and the sporadic pre- Monsoon rains till start of Monsoon rains from 5th June affected the field work and enumeration teams were unable to take up survey and enumeration field works during the period of rainy days. Even on rain free days, due to the Second wave Covid pandemic which started around 3rd week of April, 2021 in Goa and then due to curfew imposed, most of the objectors were not attending the field survey. In a few places public opposition has been seen against conducting field survey, e.g. Naquerim-Quepem, Canacona, Mollem-Dharbandora etc. Further, the shortage of



 ACF (N) ACF (S) AC (N) AC (S) DIR (DBLR) DIR (AGRI) DCF (WP) CCF

surveyors also affected the progress of survey and enumeration work.

However, despite all the above constraints substantial progress has been made. The status of progress achieved in enumeration of private forest areas as on date is shown as under:

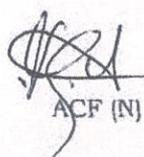
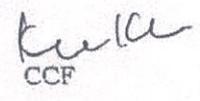
Division	Status of review after completion of filed enumeration		
	Total area enumerated	Approx. Area qualified in field survey	Plan of area qualifying completed
North	1127 ha	503.35 ha*	129.59 ha*
South	3300 ha	570.00 ha*	117.00 ha*
Total	4427 ha	1072.35 ha*	246.59 ha*

*Final status to be determined after hearing of the objectors/representations and total enumeration, if decided

Thus it can be seen that roughly 50% of the total area to be enumerated (9183 Ha) has been enumerated. Accordingly, in the 11th review committee meeting held on 10/6/2021, it was decided to submit the 2nd Interim Report in continuation to the First Interim Report, with the progress made in the review of additional Survey Numbers provisionally identified as private forest.

A. Survey Numbers identified as Private Forest by Sawant and Karapurkar committees and found partly repeated in Thomas & Araujo Committee:

There are a total of 130 such survey numbers across 39 villages were analysed partly/fully repeated and out of which 88 have been found fully repeated and accordingly status reported in the first Interim Report. Remaining 42 Survey Nos along with its 56 parts were reviewed by the Review Committee and the present Review Committee, after detailed analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc. found that in **05 Survey Numbers balance area does not qualify the criteria of private forests.**

 ACF (N)
  ACF (S)
  AC (N)
  AC (S)
  DIR (DSLRI)
  DIR (AGRI)
  DCF (WP)
  CCF

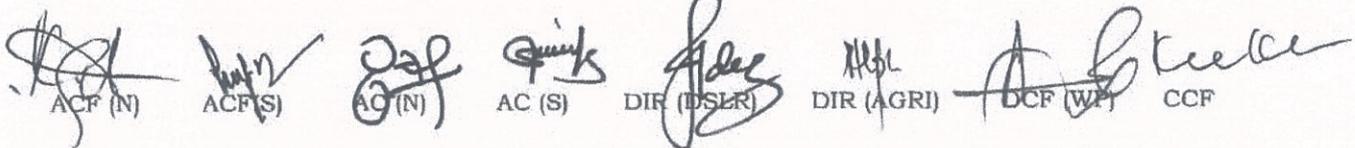
(Annexure-II). Balance 37 survey numbers are still to be reviewed in the field.

- B. Survey Numbers identified as Private Forest by earlier demarcation team of the Forest Department (adjoining the Survey Nos. identified as Private Forest by Sawant and Karapurkar Committee) and found partly repeated in Thomas & Araujo Committee :**

In the first interim report, the Review Committee had found that out of total of 39 Survey numbers, adjoining Survey Nos of Sawant and Karapurkar Committee which were demarcated as Private Forests by earlier demarcation team of Forest Department during 2003-2008 were found fully/partly repeated in Survey Numbers identified by Thomas and Araujo Committee. In 1st interim report, two survey numbers were found fully repeated. Therefore, now the committee has reviewed the remaining 37 survey numbers and after detail analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc. found that **in 17 Survey Numbers which are partly repeated, the balance area does not qualify the criteria for Private Forest (Annexure III)**. Balance 20 survey numbers are still to be reviewed in the field.

- C. Survey Numbers recorded as Government Forests and found mention as Private Forest by Thomas and Araujo Committee:**

Further, there are a total 26 survey numbers of recorded Forest which have been identified as Private Forest by Thomas & Araujo Committee in its report. In the first interim report, it was decided to exclude survey numbers pertaining to Reserve Forest and to review Proposed Reserve Forest and Unclassified Forest under private ownership (*if any*) in the instant case for further analysis. 8 Survey Numbers were found fully under Government ownership. **In the remaining 18 such survey numbers, no survey number could be excluded solely on area and canopy criteria.**



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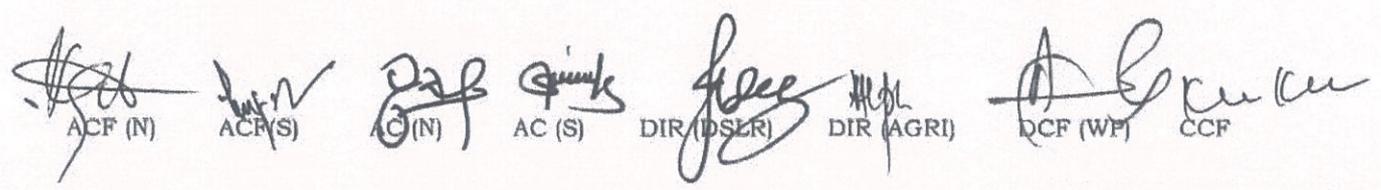
D. Survey numbers not qualifying Area & Canopy Density Criteria:

In the first Interim Report, the Committee undertook the Review of 747 survey numbers not meeting area & Canopy density criteria as per LISS IV Forest Cover Map 2014-15 (Forest Survey India) and based on the analysis of LISS IV Forest Cover Map 2014-15 (Forest Survey India, Google Timeline changes corroborated by LISS III Forest Cover Map 2012-13, North & South Goa Divisional history for offence cases, illegal felling, Tree Felling permissions, FCA & Court orders (if any) etc. and after detailed discussion and deliberations the committee decided that the 747 survey numbers are not qualifying the criteria to be identified as Private Forests.

Now the Review Committee, undertook review of other 322 survey numbers which are not qualifying Area & Canopy Density Criteria and based on the detailed analysis of North & South Goa Divisional history for offence cases, illegal felling, Tree Felling permissions, FCA & Court orders (if any) etc. and after detailed discussion and deliberations, the committee decided that **additional 322 survey numbers are also not qualifying the criteria to be identified as Private Forests. (Annexure-IV).**

E. Report based on Enumeration results of Survey numbers fulfilling area and canopy criteria.

The field reports submitted by Sub-Committees were placed before the Review Committee. The Committee has reviewed the survey numbers qualifying as private Forests and conducted the hearing of objections/representations. In case of non-qualifying survey numbers based on enumeration results submitted by the Divisions/sub-committees, detailed analysis through Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc was done. After detailed evaluation, deliberations and discussion on each report, the decision of the committee on these 34 Survey Numbers is enclosed as **Annexure-V.**


ACF (N) ACF (S) AC (N) AC (S) DIR (DSL) DIR (AGRI) DCF (WF) CCF

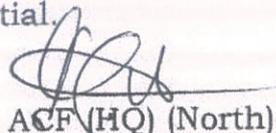
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Summary of the Report

i) In the second interim report, by disposing of an additional 378 Survey Nos, a total 1236 out of 3195 Survey Nos has been completely disposed off. Details of such survey numbers are submitted to the Government as indicated in the Annexures, summary of which is reproduced below.

Progress achieved in review of private forests	Total number of Sy. Nos finalized by review committee	Qualifying Sy. Nos (area in Ha)	Non qualifying Sy. Nos	Sy No. with Extent of Private Forests as per previous review committee under DCF (WP)/ Govt Forest
1 st Interim Report	858	10 (47.03 Ha)	750	98
2nd interim report	378	05 (22.56 Ha)	351	22
Cumulative progress	1236	15 (69.59 Ha)	1101	120

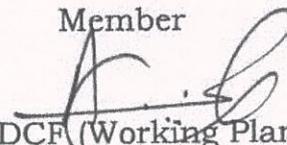
ii) Out of around 9183 Ha qualifying canopy and area criteria, ground verification, enumeration & survey of area of approximately 4427 hectares have been completed as on 10.06.2021. Thus, enumeration of around 50% area is complete. With the onset of monsoon further field survey and demarcation works have been affected slowing down review work. Balance area (around 4500 Ha) is to be verified, surveyed & demarcated on ground after monsoon, for which additional time is essential.


ACF (HQ) (North)

Member

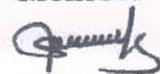

Additional Collectors (North)
Member

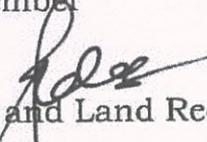

Director (Agriculture)
Member

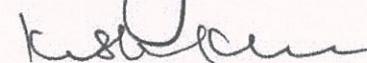

DCF (Working Plan)
Member Secretary


ACF (HQ) (South)

Member


Additional Collectors (South)
Member


Director (Survey and Land Records)
Member


Chief Conservator of Forests
Chairman

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSL)

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DCF (WP)

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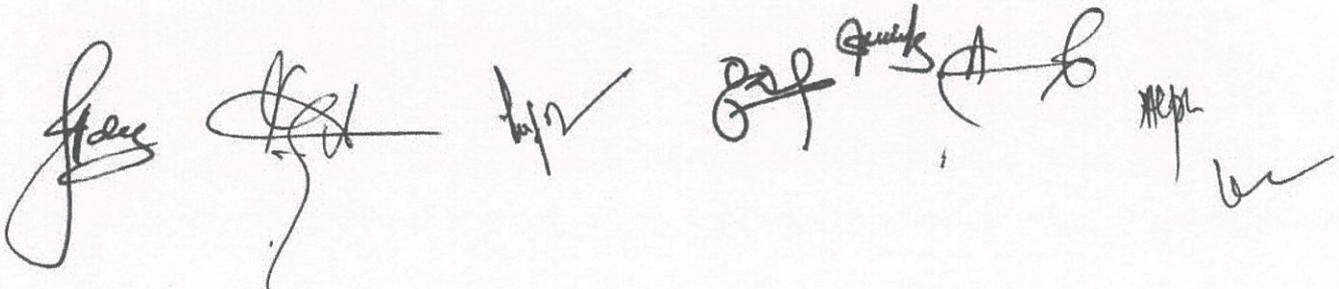
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Submitted for kind perusal please.


(Anand S. Jadhav), 26/4/2021
Dy. Conservator of Forests,
Working Plan Division,
Panaji - Goa.

No. : DCF(WP) / Pvt .For/ 16(THC)/2013(WZ)/19-20/83
Dated :- 26/04/2021



Annexure II

150

Evaluation of Survey Number identified by V.T. Thomas and F.X. Araujo Committee but the same were partly reviewed by earlier Review Committee (Status as per Committee headed by DCF (Working Plan) Deepshikha Sharma Committee included report of which has been accepted by Hon'ble NGT in O.A. No. 479/18										
Sr.No	Taluka	Village	Area as per form I & XIV (in Ha)	Sy.No Identified by Sawant Committee	Sy.No Identified by Karapurkar Committee	Sy.No Identified by V. T. Thomas Committee	Sy.No Identified by F. X. Araujo Committee	Sy.No reviewed and finalised by Dy.Conservator of Forests (wp) Committee headed by Deepshikha Sharma	STATUS AS ON DATE AFTER REVIEW BY DEPUTY CONSERVATOR OF FORESTS (WP) REVIEW COMMITTEE HEADED BY DEEPSHIKHA SHARMA/BALANCE AREA TO BE REVIEWED	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc., if any)
1	Bardez	Penha De Franca	16.51	38/1(p)	-	38	-	38/1(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committee headed by Deepiksha Sharma no sub-division other than 38/1.	The balance area does not qualify the criteria of Private Forest

ACF(N)

ACF(S)

AC(N)

AC(S)

DIR(DSLR)

DIR(AGRI)

DCF(WP)

CCF

2	Bardez	Penha De Franca	4.9	104/1(p)	-	104/1(p)	104	-	104/1(p)	-	104/1(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committeee headed by Deepiksha Sharma. Balance area does not qualify the criteria for Private Forest.	The balance area does not qualify the criteria of Private Forest
			0.285	104/2(p)	-	104/2(p)							
3	Bardez	socorro	43.54	268(p)	-	268	-	-	268(p)	-	268(p)	The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (Working Plan) review Committeee headed by Deepiksha Sharma. Balance area does not qualify the criteria for Private Forest.	The balance area does not qualify the criteria of Private Forest


ACF(M)


ACF(S)

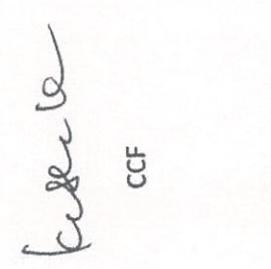

AC(N)


AC(S)


DIR(DSLR)


DIR(A&RI)


DCF(WP)


CCF

(152)

5	Bardez	Verla	0.39	95/1	-	95(p)	-	95/1	-	Part of area is already reviewed by Deepshiksha Sharma Committee and a patch demarcated as Private Forest. Balance area does not qualify the criteria for Private Forest.	The balance area does not qualify the criteria of Private Forest					
												0.22	95/2	-	95/2	-
												0.19	95/3	-	95/3	-
												0.13	95/5	-	95/5	-
												0.71	95/6	-	95/6	-
												0.36	95/7	-	95/7	-

ACF(N)

ACF(S)

AC(N)

AC(S)

DINSUPA

DIR(AGRI)

DCF(WP)

CCF

Evaluation of Survey Number identified by V.T. Thomas and F.X. Araujo Committee but the same were partly or fully already demarcated by Forest Department Demarcation team and incorporated by earlier Review Committee in its report (Status as per Committee headed by DCF (Working Plan) Deepshikha Sharma Committee included report of which has been accepted by Hon'ble NGT in O.A. No. 479/18

Sr.No	Taluka	Village	Survey number Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X. Araujo	Survey number demarcated by earlier demarcation team of Forest Department during 2003-2009	Remark of the Committee	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline change corroborated by LISS III FCM 2012-13, Division offence case, Tree Felling, FCA & Court order etc., if any)
1	Bardez	Penha De Franca	13	13(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
2	Bardez	Penha De Franca	50	50(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
3	Bardez	Penha De Franca	33	33(P)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
4	Bardez	Penha De Franca	35	35(P)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.

153

ACF(N)

ACF(S)

AC(N)

AC(S)

DIR(DSLR)

DIR(AGRI)

DEF(WP)

CCF

154

5	Bardez	Penha De Franca	103	103(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
6	Sattari	Querim	125	125(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Survey number fully demarcated, No Additional Area for Review.
7	Sattari	Querim	22	22(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Survey number fully demarcated, No Additional Area for Review.
8	Mormugao	Sancole	104	104(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
9	Salcete	Lotulim	168	168(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
10	Salcete	Lotulim	169	169(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
11	Salcete	Lotulim	190	190(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
12	Salcete	Lotulim	192	192(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.

ACF(N)

ACF(S)

AC(N)

AC(S)

DIR(DSLR)

DIR(AGRI)

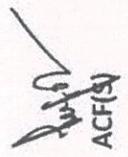
DCE(WP)

CCS

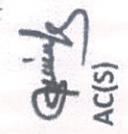
158

13	Salcete	Carmurlim	181	181(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Survey number fully demarcated, No Additional Area for Review.
14	Salcete	Carmurlim	182	182(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
15	Canacona	Cola	35(P)	35(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
16	Canacona	Cola	36(P)	36(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.
17	Canacona	Cola	33(P)	33(p)	The patch already demarcated has been recommended by Deepshikha Sharma review Committee as Private Forest.	Balance area does not qualify the criteria for Private Forest.


ACF(N)


ACF(S)


AC(N)


AC(S)


DIR(DSER)


DIR(AGRI)


DCF(WP)

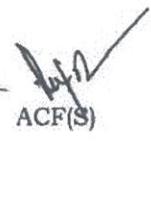
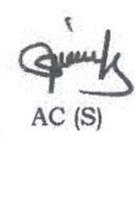

CCF

ISS

Annex IV 16
184

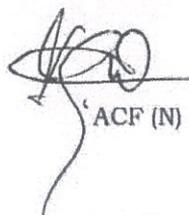
List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa SLEC	Survey numbers fulfilling 40% canopy density & 5 Ha area as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision Of Review Committee after analysis on LISS IV FCM 2014-15(FSI), Google Timeline Change Corroborated by LISSIIIFCM 2012-13, Division offence case, tree felling, FCA & Court Order, etc, if any.
1	2	3	4	5	6
1	Bardez	Salvador do Mundo	66//1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
2	Bardez	Salvador do Mundo	66/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
3	Bardez	Salvador do Mundo	66/2-A	NON QUALIFY	Survey number does not qualify the criteria of private forests
4	Bardez	Salvador do Mundo	66/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
5	Bardez	Salvador do Mundo	66/4 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
6	Bardez	Salvador do Mundo	66/5 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
7	Bardez	Salvador do Mundo	66/6	NON QUALIFY	Survey number does not qualify the criteria of private forests
8	Bardez	Salvador do Mundo	66/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
9	Bardez	Salvador do Mundo	66/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
10	Bardez	Salvador do Mundo	66/9	NON QUALIFY	Survey number does not qualify the criteria of private forests
11	Bardez	Salvador do Mundo	66/12 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
12	Bardez	Salvador do Mundo	66/14	NON QUALIFY	Survey number does not qualify the criteria of private forests
13	Bardez	Salvador do Mundo	322/3 (P)	NON QUALIFY	Survey number does not qualify the criteria of private forests
14	Bardez	Salvador do Mundo	322/4 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
15	Bardez	Salvador do Mundo	322/6	NON QUALIFY	Survey number does not qualify the criteria of private forests
16	Bardez	Salvador do Mundo	322/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
17	Bardez	Salvador do Mundo	324/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
18	Bardez	Salvador do Mundo	340/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
19	Bardez	Salvador do Mundo	340/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
20	Bardez	Salvador do Mundo	340/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
21	Bardez	Salvador do Mundo	340/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
22	Bardez	Salvador do Mundo	340/5	NON QUALIFY	Survey number does not qualify the criteria of private forests
23	Bardez	Salvador do Mundo	340/6	NON QUALIFY	Survey number does not qualify the criteria of private forests
24	Bardez	Salvador do Mundo	340/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
25	Bardez	Salvador do Mundo	340/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
26	Bardez	Salvador do Mundo	340/10	NON QUALIFY	Survey number does not qualify the criteria of private forests

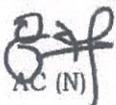
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  AC (N)
  AC (S)
  DIR (DSL)
  DIR (AGRI)
  DCF (WP)
  CCF

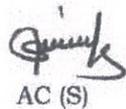
List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

27	Bardez	Salvador do Mundo	355/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
28	Bardez	Salvador do Mundo	355/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
29	Bardez	Salvador do Mundo	355/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
30	Bardez	Salvador do Mundo	355/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
31	Bardez	Salvador do Mundo	355/5	NON QUALIFY	Survey number does not qualify the criteria of private forests
32	Bardez	Salvador do Mundo	355/6	NON QUALIFY	Survey number does not qualify the criteria of private forests
33	Bardez	Salvador do Mundo	355/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
34	Bardez	Salvador do Mundo	355/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
35	Bardez	Salvador do Mundo	355/9	NON QUALIFY	Survey number does not qualify the criteria of private forests
36	Bardez	Salvador do Mundo	355/10	NON QUALIFY	Survey number does not qualify the criteria of private forests
37	Bardez	Salvador do Mundo	355/11	NON QUALIFY	Survey number does not qualify the criteria of private forests
38	Bardez	Salvador do Mundo	356/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
39	Bardez	Salvador do Mundo	356/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
40	Bardez	Salvador do Mundo	356/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
41	Bardez	Salvador do Mundo	356/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
42	Bardez	Salvador do Mundo	356/5	NON QUALIFY	Survey number does not qualify the criteria of private forests
43	Bardez	Salvador do Mundo	356/6	NON QUALIFY	Survey number does not qualify the criteria of private forests
44	Bardez	Salvador do Mundo	356/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
45	Bardez	Salvador do Mundo	356/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
46	Bardez	Salvador do Mundo	356/9	NON QUALIFY	Survey number does not qualify the criteria of private forests
47	Bardez	Socorro	203	NON QUALIFY	Survey number does not qualify the criteria of private forests
48	Bardez	Socorro	266	NON QUALIFY	Survey number does not qualify the criteria of private forests
49	Bardez	Penhe de Franca	46	NON QUALIFY	Survey number does not qualify the criteria of private forests
50	Bardez	Penhe de Franca	110	NON QUALIFY	Survey number does not qualify the criteria of private forests
51	Bardez	Penhe de Franca	114	NON QUALIFY	Survey number does not qualify the criteria of private forests
52	Bardez	Penhe de Franca	115	NON QUALIFY	Survey number does not qualify the criteria of private forests
53	Bardez	Penhe de Franca	116	NON QUALIFY	Survey number does not qualify the criteria of private forests
54	Bardez	Penhe de Franca	133	NON QUALIFY	Survey number does not qualify the criteria of private forests
55	Bardez	Penhe de Franca	134	NON QUALIFY	Survey number does not qualify the criteria of private forests
56	Bardez	Penhe de Franca	135	NON QUALIFY	Survey number does not qualify the criteria of private forests
57	Bardez	Penhe de Franca	139	NON QUALIFY	Survey number does not qualify the criteria of private forests

 ACF (N)

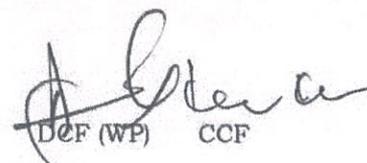
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 AC (N)

 AC (S)

 DIR (DSL)

 DIR (AGRI)

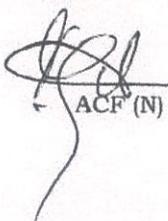
 DEF (WP)

CCF

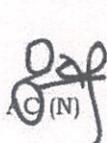
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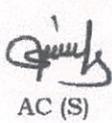
List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

58	Bardez	Penhe de Franca	140	NON QUALIFY	Survey number does not qualify the criteria of private forests
59	Bardez	Penhe de Franca	146	NON QUALIFY	Survey number does not qualify the criteria of private forests
60	Bardez	Penhe de Franca	147	NON QUALIFY	Survey number does not qualify the criteria of private forests
61	Bardez	Penhe de Franca	149	NON QUALIFY	Survey number does not qualify the criteria of private forests
62	Bardez	Penhe de Franca	150	NON QUALIFY	Survey number does not qualify the criteria of private forests
63	Bardez	Penhe de Franca	151	NON QUALIFY	Survey number does not qualify the criteria of private forests
64	Bardez	Penhe de Franca	181	NON QUALIFY	Survey number does not qualify the criteria of private forests
65	Bardez	Penhe de Franca	182	NON QUALIFY	Survey number does not qualify the criteria of private forests
66	Bardez	Siolim	198	NON QUALIFY	Survey number does not qualify the criteria of private forests
67	Bardez	Siolim	222	NON QUALIFY	Survey number does not qualify the criteria of private forests
68	Bardez	Camorlim	168	NON QUALIFY	Survey number does not qualify the criteria of private forests
69	Bardez	Camorlim	169	NON QUALIFY	Survey number does not qualify the criteria of private forests
70	Bardez	Assagao	69	NON QUALIFY	Survey number does not qualify the criteria of private forests
71	Bardez	Assagao	128	NON QUALIFY	Survey number does not qualify the criteria of private forests
72	Bardez	Assagao	129	NON QUALIFY	Survey number does not qualify the criteria of private forests
73	Bardez	Parra	214	NON QUALIFY	Survey number does not qualify the criteria of private forests
74	Bardez	Parra	213	NON QUALIFY	Survey number does not qualify the criteria of private forests
75	Bardez	Parra	212	NON QUALIFY	Survey number does not qualify the criteria of private forests
76	Pernem	Terekhol	14/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
77	Pernem	Terekhol	15/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
78	Pernem	Terekhol	15/1-A (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
79	Pernem	Arambol	185/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
80	Pernem	Arambol	186/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
81	Pernem	Paliem	154/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
82	Pernem	Paliem	155/1 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
83	Pernem	Paliem	155/3 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
84	Pernem	Paliem	155/4 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
85	Dharbandora	Codli	168 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
86	Mormugao	Dabolim	37	NON QUALIFY	Survey number does not qualify the criteria of private forests
87	Mormugao	Dabolim	38	NON QUALIFY	Survey number does not qualify the criteria of private forests
88	Mormugao	Dabolim	43	NON QUALIFY	Survey number does not qualify the criteria of private forests


ACF (N)

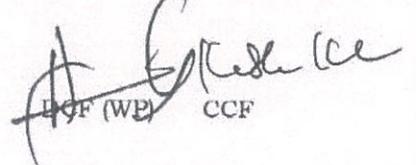

ACF (S)


AC (N)


AC (S)


DIR (DSLRL)

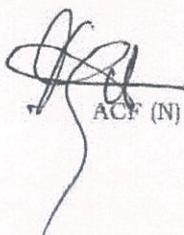

DIR (AGRI)

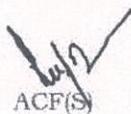

HCF (WF)

CCF

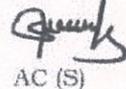
List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

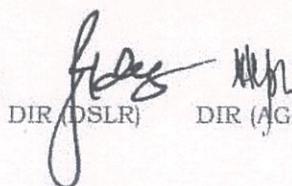
89	Mormugao	Dabolim	44	NON QUALIFY	Survey number does not qualify the criteria of private forests
90	Mormugao	Dabolim	9	NON QUALIFY	Survey number does not qualify the criteria of private forests
91	Mormugao	Dabolim	13	NON QUALIFY	Survey number does not qualify the criteria of private forests
92	Mormugao	Dabolim	4/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
93	Mormugao	Dabolim	23/1-B	NON QUALIFY	Survey number does not qualify the criteria of private forests
94	Mormugao	Dabolim	23/1-C	NON QUALIFY	Survey number does not qualify the criteria of private forests
95	Mormugao	Dabolim	30/1-A	NON QUALIFY	Survey number does not qualify the criteria of private forests
96	Mormugao	Dabolim	30/1-B	NON QUALIFY	Survey number does not qualify the criteria of private forests
97	Mormugao	Dabolim	30/1-C	NON QUALIFY	Survey number does not qualify the criteria of private forests
98	Mormugao	Dabolim	30/1-D	NON QUALIFY	Survey number does not qualify the criteria of private forests
99	Mormugao	Dabolim	30/1-E	NON QUALIFY	Survey number does not qualify the criteria of private forests
100	Mormugao	Dabolim	30/1-E-1	NON QUALIFY	Survey number does not qualify the criteria of private forests
101	Mormugao	Dabolim	30/1-F	NON QUALIFY	Survey number does not qualify the criteria of private forests
102	Mormugao	Dabolim	36/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
103	Mormugao	Dabolim	39/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
104	Mormugao	Dabolim	46/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
105	Mormugao	Issorcim	2	NON QUALIFY	Survey number does not qualify the criteria of private forests
106	Mormugao	Issorcim	3	NON QUALIFY	Survey number does not qualify the criteria of private forests
107	Mormugao	Chicolna	23	NON QUALIFY	Survey number does not qualify the criteria of private forests
108	Mormugao	Chicolna	25	NON QUALIFY	Survey number does not qualify the criteria of private forests
109	Mormugao	Cortalim	101	NON QUALIFY	Survey number does not qualify the criteria of private forests
110	Mormugao	Cortalim	102	NON QUALIFY	Survey number does not qualify the criteria of private forests
111	Mormugao	Cortalim	126	NON QUALIFY	Survey number does not qualify the criteria of private forests
112	Mormugao	Cortalim	127	NON QUALIFY	Survey number does not qualify the criteria of private forests
113	Mormugao	Cortalim	129	NON QUALIFY	Survey number does not qualify the criteria of private forests
114	Mormugao	Cortalim	120	NON QUALIFY	Survey number does not qualify the criteria of private forests
115	Mormugao	Cortalim	218	NON QUALIFY	Survey number does not qualify the criteria of private forests
116	Mormugao	Cortalim	219	NON QUALIFY	Survey number does not qualify the criteria of private forests
117	Mormugao	Cortalim	221	NON QUALIFY	Survey number does not qualify the criteria of private forests
118	Mormugao	Cortalim	222	NON QUALIFY	Survey number does not qualify the criteria of private forests
119	Mormugao	Cortalim	223	NON QUALIFY	Survey number does not qualify the criteria of private forests

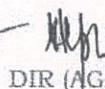

ACF (N)

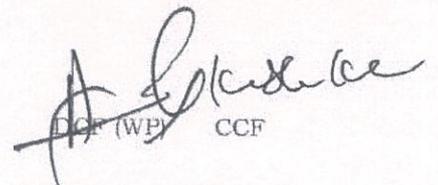

ACF (S)


AC (N)


AC (S)


DIR (DSLRL)

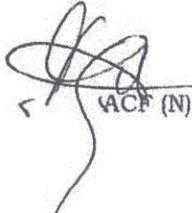
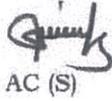
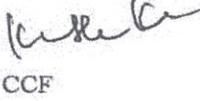

DIR (AGRI)


DIR (WP) CCF

(60)

List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

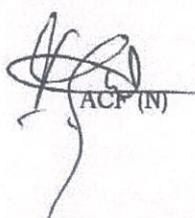
120	Mormugao	Cortalim	270	NON QUALIFY	Survey number does not qualify the criteria of private forests
121	Mormugao	Cortalim	268	NON QUALIFY	Survey number does not qualify the criteria of private forests
122	Mormugao	Cortalim	267	NON QUALIFY	Survey number does not qualify the criteria of private forests
123	Mormugao	Cortalim	269	NON QUALIFY	Survey number does not qualify the criteria of private forests
124	Mormugao	Cortalim	17	NON QUALIFY	Survey number does not qualify the criteria of private forests
125	Mormugao	Cortalim	18	NON QUALIFY	Survey number does not qualify the criteria of private forests
126	Mormugao	Cortalim	20	NON QUALIFY	Survey number does not qualify the criteria of private forests
127	Mormugao	Cortalim	21	NON QUALIFY	Survey number does not qualify the criteria of private forests
128	Mormugao	Cortalim	22	NON QUALIFY	Survey number does not qualify the criteria of private forests
129	Mormugao	Cortalim	25	NON QUALIFY	Survey number does not qualify the criteria of private forests
130	Mormugao	Cortalim	26	NON QUALIFY	Survey number does not qualify the criteria of private forests
131	Mormugao	Cortalim	32	NON QUALIFY	Survey number does not qualify the criteria of private forests
132	Mormugao	Cortalim	33	NON QUALIFY	Survey number does not qualify the criteria of private forests
133	Mormugao	Cortalim	34	NON QUALIFY	Survey number does not qualify the criteria of private forests
134	Mormugao	Cortalim	1/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
135	Mormugao	Cortalim	23/10	NON QUALIFY	Survey number does not qualify the criteria of private forests
136	Mormugao	Cortalim	31/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
137	Mormugao	Cortalim	31/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
138	Mormugao	Cortalim	31/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
139	Mormugao	Cortalim	31/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
140	Mormugao	Cortalim	118/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
141	Mormugao	Cortalim	119/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
142	Mormugao	Cortalim	128/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
143	Mormugao	Cortalim	130/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
144	Mormugao	Cortalim	132/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
145	Mormugao	Cortalim	144/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
146	Mormugao	Cortalim	144/1-A	NON QUALIFY	Survey number does not qualify the criteria of private forests
147	Mormugao	Cortalim	145/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
148	Mormugao	Cortalim	212/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
149	Mormugao	Cortalim	213/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
150	Mormugao	Cortalim	215/1	NON QUALIFY	Survey number does not qualify the criteria of private forests

 ACF (N)
  ACF (S)
  ACF (N)
  AC (S)
  DIR (DSL)
  DIR (AGRI)
  DCF (WP)
  CCF

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List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

151	Mormugao	Cortalim	225/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
152	Mormugao	Cortalim	228/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
153	Mormugao	Cortalim	229/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
154	Mormugao	Cortalim	235/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
155	Mormugao	Cortalim	235/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
156	Mormugao	Cortalim	235/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
157	Mormugao	Sancoale	76/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
158	Mormugao	Sancoale	259/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
159	Mormugao	Sancoale	243	NON QUALIFY	Survey number does not qualify the criteria of private forests
160	Mormugao	Sancoale	110	NON QUALIFY	Survey number does not qualify the criteria of private forests
161	Mormugao	Sancoale	255	NON QUALIFY	Survey number does not qualify the criteria of private forests
162	Mormugao	Sancoale	45	NON QUALIFY	Survey number does not qualify the criteria of private forests
163	Mormugao	Sancoale	49	NON QUALIFY	Survey number does not qualify the criteria of private forests
164	Mormugao	Sancoale	13	NON QUALIFY	Survey number does not qualify the criteria of private forests
165	Mormugao	Sancoale	14	NON QUALIFY	Survey number does not qualify the criteria of private forests
166	Mormugao	Sancoale	25	NON QUALIFY	Survey number does not qualify the criteria of private forests
167	Mormugao	Sancoale	26	NON QUALIFY	Survey number does not qualify the criteria of private forests
168	Mormugao	Sancoale	75	NON QUALIFY	Survey number does not qualify the criteria of private forests
169	Mormugao	Sancoale	91	NON QUALIFY	Survey number does not qualify the criteria of private forests
170	Mormugao	Sancoale	92	NON QUALIFY	Survey number does not qualify the criteria of private forests
171	Mormugao	Sancoale	94	NON QUALIFY	Survey number does not qualify the criteria of private forests
172	Mormugao	Sancoale	95	NON QUALIFY	Survey number does not qualify the criteria of private forests
173	Mormugao	Sancoale	96	NON QUALIFY	Survey number does not qualify the criteria of private forests
174	Mormugao	Sancoale	105	NON QUALIFY	Survey number does not qualify the criteria of private forests
175	Mormugao	Sancoale	106	NON QUALIFY	Survey number does not qualify the criteria of private forests
176	Mormugao	Sancoale	125	NON QUALIFY	Survey number does not qualify the criteria of private forests
177	Mormugao	Sancoale	283	NON QUALIFY	Survey number does not qualify the criteria of private forests
178	Mormugao	Sancoale	284	NON QUALIFY	Survey number does not qualify the criteria of private forests
179	Mormugao	Sancoale	32/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
180	Mormugao	Sancoale	32/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
181	Mormugao	Sancoale	89/1	NON QUALIFY	Survey number does not qualify the criteria of private forests



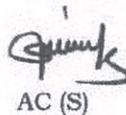
ACF (N)



ACF (S)



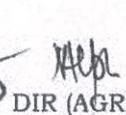
AC (N)



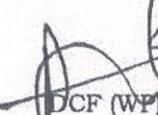
AC (S)



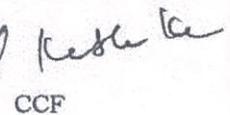
DIR (DSL)



DIR (AGRI)



DCF (WP)

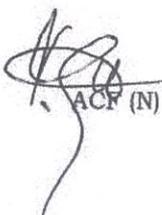


CCF

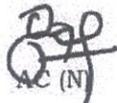
(182)

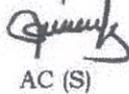
List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

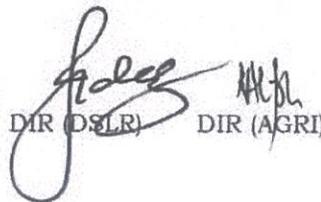
182	Mormugao	Sancoale	90/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
183	Mormugao	Sancoale	97/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
184	Mormugao	Sancoale	102/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
185	Mormugao	Sancoale	103/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
186	Mormugao	Sancoale	107/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
187	Mormugao	Sancoale	108/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
188	Mormugao	Sancoale	111/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
189	Mormugao	Sancoale	123/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
190	Mormugao	Sancoale	178/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
191	Mormugao	Sancoale	193/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
192	Mormugao	Sancoale	195/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
193	Mormugao	Sancoale	198/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
194	Mormugao	Sancoale	199/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
195	Mormugao	Sancoale	199/3-A	NON QUALIFY	Survey number does not qualify the criteria of private forests
196	Mormugao	Sancoale	199/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
197	Mormugao	Sancoale	211/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
198	Mormugao	Sancoale	212/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
199	Mormugao	Sancoale	212/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
200	Mormugao	Sancoale	212/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
201	Mormugao	Sancoale	215/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
202	Mormugao	Sancoale	228/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
203	Mormugao	Sancoale	229/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
204	Mormugao	Sancoale	236/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
205	Mormugao	Sancoale	241/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
206	Mormugao	Sancoale	241/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
207	Mormugao	Sancoale	241/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
208	Mormugao	Sancoale	241/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
209	Mormugao	Sancoale	251/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
210	Mormugao	Sancoale	252/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
211	Mormugao	Sancoale	254/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
212	Mormugao	Sancoale	256/1	NON QUALIFY	Survey number does not qualify the criteria of private forests


ACF (N)

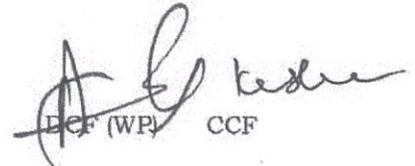

ACF (S)


AC (N)


AC (S)


DIR (DLR)


DIR (AGRI)


ACF (WP)

CCF

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List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

213	Mormugao	Sancoale	256/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
214	Mormugao	Sancoale	257/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
215	Mormugao	Sancoale	276/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
216	Mormugao	Sancoale	276/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
217	Mormugao	Sancoale	276/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
218	Mormugao	Sancoale	276/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
219	Mormugao	Sancoale	279/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
220	Mormugao	Sancoale	279/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
221	Mormugao	Sancoale	279/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
222	Mormugao	Sancoale	279/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
223	Mormugao	Sancoale	279/5	NON QUALIFY	Survey number does not qualify the criteria of private forests
224	Mormugao	Sancoale	280/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
225	Mormugao	Sancoale	280/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
226	Mormugao	Sancoale	280/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
227	Mormugao	Sancoale	281/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
228	Mormugao	Sancoale	281/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
229	Mormugao	Sancoale	282/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
230	Mormugao	Sancoale	282/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
231	Mormugao	Sancoale	282/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
232	Mormugao	Sancoale	285/1	NON QUALIFY	Survey number does not qualify the criteria of private forests
233	Mormugao	Sancoale	285/2	NON QUALIFY	Survey number does not qualify the criteria of private forests
234	Mormugao	Sancoale	285/3	NON QUALIFY	Survey number does not qualify the criteria of private forests
235	Mormugao	Sancoale	285/4	NON QUALIFY	Survey number does not qualify the criteria of private forests
236	Mormugao	Sancoale	285/5	NON QUALIFY	Survey number does not qualify the criteria of private forests
237	Mormugao	Sancoale	285/7	NON QUALIFY	Survey number does not qualify the criteria of private forests
238	Mormugao	Sancoale	285/8	NON QUALIFY	Survey number does not qualify the criteria of private forests
239	Mormugao	Sancoale	285/9	NON QUALIFY	Survey number does not qualify the criteria of private forests
240	Mormugao	Sancoale	285/10	NON QUALIFY	Survey number does not qualify the criteria of private forests
241	Mormugao	Sancoale	285/11	NON QUALIFY	Survey number does not qualify the criteria of private forests
242	Mormugao	Sancoale	285/12	NON QUALIFY	Survey number does not qualify the criteria of private forests
243	Mormugao	Sancoale	285/13	NON QUALIFY	Survey number does not qualify the criteria of private forests



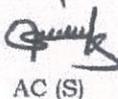
ACF (N)



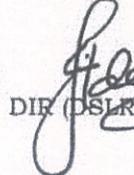
ACF (S)



AC (N)



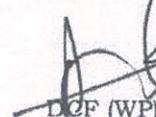
AC (S)



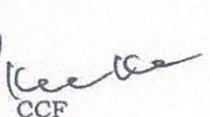
DIR (DSL)



DIR (AGRI)



DOP (WP)



CCF

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List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

244	Mormugao	Sancoale	285/14	NON QUALIFY	Survey number does not qualify the criteria of private forests
245	Mormugao	Sancoale	285/15	NON QUALIFY	Survey number does not qualify the criteria of private forests
246	Mormugao	Sancoale	285/16	NON QUALIFY	Survey number does not qualify the criteria of private forests
247	Mormugao	Sancoale	285/17	NON QUALIFY	Survey number does not qualify the criteria of private forests
248	Mormugao	Sancoale	285/18	NON QUALIFY	Survey number does not qualify the criteria of private forests
249	Mormugao	Sancoale	285/19	NON QUALIFY	Survey number does not qualify the criteria of private forests
250	Mormugao	Sancoale	285/20	NON QUALIFY	Survey number does not qualify the criteria of private forests
251	Mormugao	Sancoale	285/21-A	NON QUALIFY	Survey number does not qualify the criteria of private forests
252	Mormugao	Quelossim	126	NON QUALIFY	Survey number does not qualify the criteria of private forests
253	Mormugao	Quelossim	127	NON QUALIFY	Survey number does not qualify the criteria of private forests
254	Mormugao	Quelossim	30	NON QUALIFY	Survey number does not qualify the criteria of private forests
255	Mormugao	Counsua (Cortalim)	184	NON QUALIFY	Survey number does not qualify the criteria of private forests
256	Mormugao	Counsua (Cortalim)	193	NON QUALIFY	Survey number does not qualify the criteria of private forests
257	Mormugao	Counsua (Cortalim)	194	NON QUALIFY	Survey number does not qualify the criteria of private forests
258	Mormugao	Counsua (Cortalim)	195	NON QUALIFY	Survey number does not qualify the criteria of private forests
259	Mormugao	Counsua (Cortalim)	203	NON QUALIFY	Survey number does not qualify the criteria of private forests
260	Mormugao	Counsua (Cortalim)	204	NON QUALIFY	Survey number does not qualify the criteria of private forests
261	Mormugao	Counsua (Cortalim)	205	NON QUALIFY	Survey number does not qualify the criteria of private forests
262	Mormugao	Chicalim	1	NON QUALIFY	Survey number does not qualify the criteria of private forests
263	Mormugao	Chicalim	160	NON QUALIFY	Survey number does not qualify the criteria of private forests
264	Mormugao	Chicalim	161	NON QUALIFY	Survey number does not qualify the criteria of private forests
265	Mormugao	Chicalim	166	NON QUALIFY	Survey number does not qualify the criteria of private forests
266	Mormugao	Chicalim	136	NON QUALIFY	Survey number does not qualify the criteria of private forests
267	Mormugao	Chicalim	77	NON QUALIFY	Survey number does not qualify the criteria of private forests
268	Mormugao	Chicalim	50	NON QUALIFY	Survey number does not qualify the criteria of private forests
269	Mormugao	Chicalim	53	NON QUALIFY	Survey number does not qualify the criteria of private forests
270	Mormugao	Chicalim	54	NON QUALIFY	Survey number does not qualify the criteria of private forests
271	Mormugao	Chicalim	56	NON QUALIFY	Survey number does not qualify the criteria of private forests
272	Mormugao	Chicalim	57	NON QUALIFY	Survey number does not qualify the criteria of private forests
273	Mormugao	Cuelim	1 (P)	NON QUALIFY	Survey number does not qualify the criteria of private forests
274	Mormugao	Cuelim	51 (P)	NON QUALIFY	Survey number does not qualify the criteria of private forests

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSSLR)

DIR (AGRI)

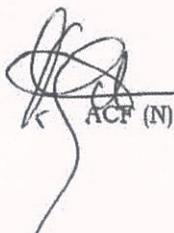
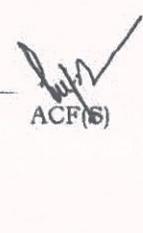
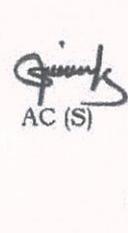
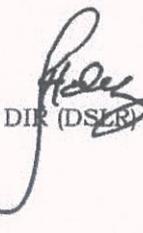
DCF (WP)

CCF

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List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

275	Salcete	Curtorim	436	NON QUALIFY	Survey number does not qualify the criteria of private forests
276	Salcete	Loutulim	189	NON QUALIFY	Survey number does not qualify the criteria of private forests
277	Salcete	Loutulim	224	NON QUALIFY	Survey number does not qualify the criteria of private forests
278	Salcete	Camurlim	166	NON QUALIFY	Survey number does not qualify the criteria of private forests
279	Salcete	Camurlim	167	NON QUALIFY	Survey number does not qualify the criteria of private forests
280	Salcete	Camurlim	168	NON QUALIFY	Survey number does not qualify the criteria of private forests
281	Salcete	Raia	315	NON QUALIFY	Survey number does not qualify the criteria of private forests
282	Salcete	Nagoa	34	NON QUALIFY	Survey number does not qualify the criteria of private forests
283	Salcete	Nagoa	37	NON QUALIFY	Survey number does not qualify the criteria of private forests
284	Salcete	Nagoa	38	NON QUALIFY	Survey number does not qualify the criteria of private forests
285	Salcete	Nagoa	39	NON QUALIFY	Survey number does not qualify the criteria of private forests
286	Salcete	Nagoa	42	NON QUALIFY	Survey number does not qualify the criteria of private forests
287	Salcete	Nagoa	43	NON QUALIFY	Survey number does not qualify the criteria of private forests
288	Salcete	Nagoa	44	NON QUALIFY	Survey number does not qualify the criteria of private forests
289	Salcete	Nagoa	45	NON QUALIFY	Survey number does not qualify the criteria of private forests
290	Salcete	Macasana	151	NON QUALIFY	Survey number does not qualify the criteria of private forests
291	Salcete	Macasana	152	NON QUALIFY	Survey number does not qualify the criteria of private forests
292	Salcete	Macasana	155	NON QUALIFY	Survey number does not qualify the criteria of private forests
293	Salcete	Macasana	157	NON QUALIFY	Survey number does not qualify the criteria of private forests
294	Salcete	Macasana	12	NON QUALIFY	Survey number does not qualify the criteria of private forests
295	Salcete	Macasana	14	NON QUALIFY	Survey number does not qualify the criteria of private forests
296	Salcete	Macasana	15	NON QUALIFY	Survey number does not qualify the criteria of private forests
297	Salcete	Macasana	16	NON QUALIFY	Survey number does not qualify the criteria of private forests
298	Salcete	Mullem	168	NON QUALIFY	Survey number does not qualify the criteria of private forests
299	Salcete	Mullem	169	NON QUALIFY	Survey number does not qualify the criteria of private forests
300	Salcete	Mullem	170	NON QUALIFY	Survey number does not qualify the criteria of private forests
301	Salcete	Mullem	33 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
302	Salcete	Paroda	38 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
303	Salcete	Cuncolim	474 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
304	Salcete	Cuncolim	520 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
305	Salcete	Talvorda	16 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests

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List of survey numbers not qualifying private forest criteria reviewed by the Review Committee meeting held on 10.06.2021

306	Salcete	Talvorda	30 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
307	Salcete	Talvorda	159 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
308	Canacona	Nagorcem-Palolem	119 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
309	Canacona	Cola	76 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
310	Canacona	Cola	147 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
311	Canacona	Cola	34 (P)	NON QUALIFY	Survey number does not qualify the criteria of private forests
312	Canacona	Cola	350	NON QUALIFY	Survey number does not qualify the criteria of private forests
313	Quepem	Quitai	47 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
314	Quepem	Naquerim	58 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
315	Quepem	Naquerim	74 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
316	Quepem	Naquerim	27 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
317	Quepem	Naquerim	31 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
318	Quepem	Fatorpa	17 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
319	Quepem	Adnem	29 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
320	Quepem	Xic-xelvona	11 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
321	Quepem	Xeldem	293 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests
322	Sanguem	Curpem	33 (p)	NON QUALIFY	Survey number does not qualify the criteria of private forests

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 DCF (WP)
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Detailed findings of the Review Committee after field verification for the areas fulfilling 40% canopy density & 5 Ha area as per forest cover map of Forest Survey of India.											
Sr.No	Taluka	Village	Survey number identified by the North Goa & South Goa SLEC	Survey number fulfilling 40% canopy density & 5Ha area as per forest cover map 2014-15 LISS IV of Forest Survey of India	Map Sheet Number	Area of patch as per LISS IV satellite image ha (Approx)	Canopy Density > 40%	Patch more than 5 Ha	Whether Contiguous to Govt. Forests / Earlier identified forest	EXTENT OF AREA QUALIFYING AS PRIVATE FOREST (HA)	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline change corroborated by LISS III FCM 2012-13, public hearing, review of objection, Division offence case, Tree Felling, FCA & Court order etc., if any)
1	Salcete	Camurlim	154	YES		0.01	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
2	Salcete	Camurlim	152	YES		0.01	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
3	Salcete	Raia	399	YES	8	1.81	YES	YES	YES	1.376	Part area is identified as Private Forest
4	Salcete	Raia	402	YES		1.94	YES	YES	YES	1.816	Part area is identified as Private Forest
5	Salcete	Raia	405(P)	YES		0.26	YES	YES	NO	0.279	Part area is identified as Private Forest
6	Salcete	Nuven	271	YES	42	6.02	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
7	Sattari	Xelpe- Curdo	23	YES	71	6.37	YES	YES	YES	13.85	Part area is identified as Private Forest
8	Mormugao	Quelossim	24	YES	135	1.13	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
9	Mormugao	Issorcim	11	YES	120	2.21	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
10	Mormugao	Dabolim	22/1	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
11	Mormugao	Dabolim	22/1-E	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest

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12	Mormugao	Dabolim	22/1-F	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
13	Mormugao	Dabolim	22/1-G	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
14	Mormugao	Dabolim	22/1-H	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
15	Mormugao	Dabolim	22/1-I	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
16	Mormugao	Dabolim	22/1-J	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
17	Mormugao	Dabolim	22/1-K	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
18	Mormugao	Dabolim	22/1-L	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
19	Mormugao	Dabolim	17	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
20	Mormugao	Dabolim	14	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
21	Sanguem	Uguem	70(P)	YES	166	4.39	YES	YES	YES	5.24	Part area is identified as Private Forest
22	Quepem	Sirvoi	164(P)	YES	17	2.02	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
23	Quepem	Sirvoi	166(P)	YES		3.32	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
24	Bardez	Arpora	48	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
25	Bardez	Arpora	49	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
26	Bardez	Arpora	50	NO	-	-	-	-	NO	-	The area does not qualify the criteria of Private Forest
27	Bardez	Arpora	94	NO	-	-	-	-	YES	-	The area does not qualify the criteria of Private Forest
28	Salcete	Dicarpali	31(P)	YES	26	5.5	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
29	Canacona	Cola	153(P)	YES	99	0.84	YES	YES	NO	0	The area does not qualify the criteria of Private Forest
30	Canacona	Cola	156(P)	YES		0.05	YES	YES	YES	NO	0

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 DIR(AGRI)

 DCF(WP)

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**GOVERNMENT OF GOA**

**INTERIM REPORT OF REVIEW COMMITTEE
ON
REVIEW OF PRIVATE FOREST AREAS
IDENTIFIED BY
NORTH GOA & SOUTH GOA DISTRICT COMMITTEE
(V. T. THOMAS & F. X. ARAUJO)**

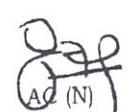
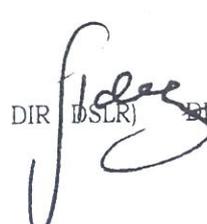
Interim report of the review committee on review of Private Forest provisionally identified by North and South Goa Forest Division Committees (V.T. Thomas & F.X. Araujo Committee)

Introduction

Hon'ble NGT directed the state Government to constitute a committee and evolve internal mechanism to demarcate private forest areas in each of the land as private forest by Sawant and Karapurkar Committee vide order dated 07/01/2016 in Application No. 18(THC) /2013 (WZ). In pursuance to the aforesaid order, the Government of Goa , vide notification dated 23.04.2018 constituted a committee under DCF (Working Plan) to review identified Forest areas by earlier all committees, simultaneously disbanding the two Forest Division Committees (North and South Goa) also known as Thomas & Araujo committees constituted under Application No. 16(THC)/2013 (later O.A. No. 478/2018). The review committee chaired by DCF (Working Plan) submitted its report on 29.06.2019 reviewing all the areas identified by earlier Sawant & Karapurkar Committee only as per timeline fixed by Hon'ble NGT in O.A. No. 479/18. However, due to paucity of time, the committee did not submit any review report of the areas identified by two Forest Division Committees (North and South Goa) Thomas & Araujo committees.

Constitution of new review Committee

A committee (hereinafter referred as Review Committee"), to review Provisionally identified Private Forest areas by North and South Goa Forest Division Committees (also known as Thomas & Araujo Committee) was constituted vide Government of Goa Notification No. (WP)/Pvt. For/16(THC)/ 2013(WZ)/19-

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20/26 dated 21/01/2020 (with Conservator of Forests as Chairman) and Vide Notification No. DCF (WP)/Pvt. Forest/16(THC)/ 2013(WZ)/19-20/119 dated 18/06/2020 (The Chief Conservator of Forests was made the Chairperson). The Composition of the Review Committee is as follows

1. The Chief Conservator of Forests - Chairman
2. Director (survey and Land Records), - Member
3. Director (Agriculture), - Member
4. Additional Collectors (North), - Member
5. Additional Collectors (South), - Member
6. Asst. Conservator of Forests (HQ) (North), - Member
7. Asst. Conservator of Forests (HQ) (South), - Member
8. DCF (Working Plan) - Member Secretary

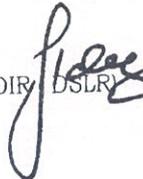
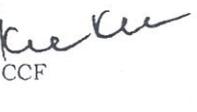
Criteria followed by the State of Goa .

The criteria adopted for identification of Private Forest are as follows:

(i) 75% of the tree composition of such lands should be of Forest species;

(ii) The area should be either contiguous to the Government Forest lands or if in isolation, the minimum area should be 5 ha; and

(iii) Canopy density should not be less than 0.4.

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Methodology adopted and progress made in review

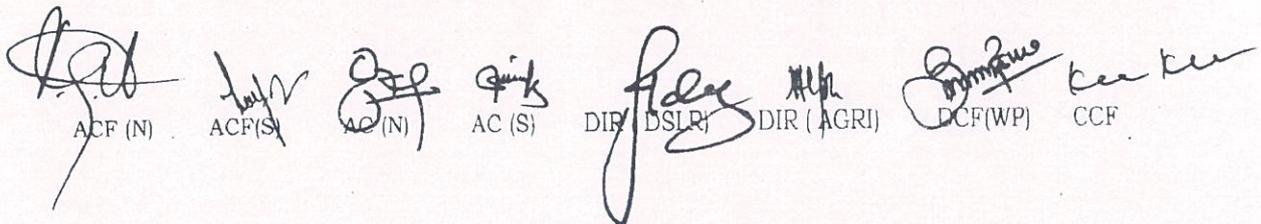
The two Forest Division Committees (North and South Goa) Thomas & Araujo committees provisionally identified the areas qualifying as private forest based on their field visits only.

Therefore, the Committee proposed the following methodology for reviewing the identified Private forest Areas by two Forest Division Committees (North and South Goa) based on the criteria followed by State of Goa using Forest Cover Maps (Canopy density > 40% & Area > 5 ha) from Forest Survey of India followed by field enumeration cum survey & public hearing and same was approved by the Government on 9.3.2020.

1. Inviting objections/ representations from landowners / affected parties etc .

The committee invited objections/representation from affected Private Forest Owners on 15.2.2020 by publishing advertisements in local dailies with due date of submission within one month's notice initially. However, due to prevailing COVID conditions, the timeline was extended from time to time to give sufficient time for convenience of affected persons for filing their representations / objections . It has been decided with approval of the Government that considering existing COVID - 19 pandemic conditions, objections received after the due date will also be considered by the Review Committee. Total objections received as on date are 8062 nos..

Data entry, sorting, scrutiny and tabulation of large number of objections received started in March, 2020 and continued till July, 2020. Additional manpower was deployed for scrutiny and tabulation of data during the period considering the huge volume



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of information. All the objections have been sorted & tabulated and details of objections are uploaded on the departmental website for public information and also sent to Sub-committees formed in the matter/ North and South Goa Divisions for inviting objectors during field visit for enumeration and survey.

2. Digitization of Private Forest Data:-

All the Survey numbers (more than 3195 nos.) included by the two Forest Division Committees (North and South Goa) - Thomas & Araujo Committee were digitized using the Regional Plan of Town & Country Planning Department, Government of Goa and records of Directorate of Survey & Land Records Department. Considering a large number of Survey numbers to be digitised, the work started soon after formation of the review committee in January, 2020, additional manpower trained in digitisation work were deployed for work. Digitisation work was mainly affected due to lockdown and COVID - 19 pandemic conditions. However, with all efforts, 100% digitisation of all survey numbers was completed in September , 2020.

3. Superimposing on Forest Cover Maps / Classified image

As a part of approved methodology the review committee in coordination with National Remote Sensing Centre and Forest Survey of India (FSI), a high quality LISS IV Satellite image was specially analysed for preparation of Forest Cover Map as per the Private Forest criteria (*Canopy density & Area criteria*) by Forest Survey of India. Forest Survey of India was consulted on formation of the review committee and approval of methodology. However, due to COVID - 19 related lockdowns FSI could start their work on time effectively and started only in May, 2020. Satellite image of 2014-15 was used as it coincides as the mid term period of working of North and South Goa Divisions (Thomas and Araujo)committees. COVID - 19 lockdown and

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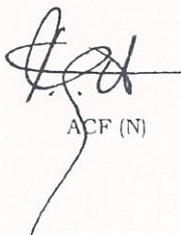
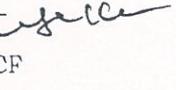
restrictions have severely delayed the preparation of special forest cover maps by FSI. The Forest Cover Map (FCM) of 2014-15 from FSI could only be received on 15.10.2020.

The Forest Cover Map (FCM) of 2014-15 prepared by FSI constitutes polygons with more than 40% canopy and area more than 5 Ha and less than 5 Ha, with later analysed for proximity to Government Forest. Digitised Survey numbers of North and South Goa Divisions (Thomas and Araujo)committees have been superimposed on FCM maps/polygons of FSI for analysis.

4. Image interpretations

Pursuant to receipt of FCM from FSI on 15h October, 2020, the interpretation work to analyze all the Survey numbers identified by the two North and South Goa Divisions (Thomas and Araujo)committees started and total work was totally completed by January, 2021, with following results.

- 183 maps are prepared of Survey Numbers qualifying area and canopy criteria (Patch Areas with more than 5 hectare & Canopy density more than 40%) admeasuring 9138 Ha (91.38sq.km) approximately and sent for ground verification & enumeration by sub-committees under supervision of concerned DCF. (*Sending of maps started simultaneously from end of October, 2020*)
- 27 maps are prepared of survey numbers qualifying area and canopy criteria (Canopy density > 40% & being adjoining Government Forests) measuring 45 Ha (0.45 Sq. Kms) and similarly sent for ground verification & enumeration by sub-committees under supervision of concerned DCF.
- Additional 82 no. of maps primarily with details of Survey Numbers. not meeting the criteria of canopy density and area as per LISS IV FCM of 2014-15, have also been prepared and details were sent to Divisions for seeking

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history details regarding felling permission, offences, court cases if any, in those Survey Numbers etc for further analysis including google timeline analysis as per approved methodology.

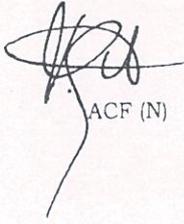
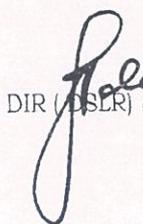
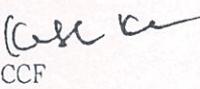
- After receipt of this information from Divisions, analysis on Google Time Series has been undertaken and corroboration with satellite based Forest Cover Map of FSI for the relevant period was done wherever required.

5. Ground Verification

Since out of the three criteria of Private Forests in Goa , the first criteria i.e 75% of the tree composition should be forestry species composition , which cannot be ascertained by using Forest Cover Map / Classified image but though ground verification only. The enumeration of 9183 Ha (91.83 Sq. Km) approximate area is being carried out by 16 Nos. Sub-committee consisting of Range Forest Officers of Forest Department, Inspector of Survey and Land Records, Directorate of Land and Survey Department and Village Talathi of Revenue Department, which are working under direct supervision of concerned territorial DCF.

Details of provisionally identified survey numbers for review

Particulars	North Goa	South Goa	Total	Remark
Total Survey Numbers identified as Private Forests	792	2403	3195	
Survey Numbers Qualifying as Per LISS IV FCM of FSI with area	568 (2233 Ha)	1265 (6950 Ha)	1833 (9183 Ha)	<i>To be reviewed through Field enumeration , surveying and public hearing etc</i>

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A. The ground verification and enumeration has commenced from November, 2020 after the end of monsoon and still it is in progress. The sub-committees are inviting objectors, plotting sample plots (5% *sampling intensity*), marking and enumerating trees, preparing reports, preparing maps after survey for area qualifying. Concerned territorial Deputy Conservators of Forest are directly supervising and also providing support of equipment, manpower etc. As on date the teams has completed enumeration of an area of **2417 Ha** and it is anticipated to complete another **1500 Ha** of area before the onset of monsoon. In nearly four and half months of Monsoon period survey and enumeration will not be possible due to continuous heavy rains in the region; Public hearings and disposal of objections will be undertaken during the monsoon period .

B. The owner of the property is being given opportunity to remain present during enumeration and all trees present therein were enumerated. The Division Office/sub-committee have been provided with details of objections filed by the owner to ensure that the objectors are informed to remain present during field survey/ enumeration work.

However, considering the huge tract of land involved, enumeration with 5% sampling intensity method has started (*Similar method adopted by earlier review Committee in its report and the report was accepted by Hon'ble NGT in O.A. No. 479/2018*). However, after conducting a public hearing if objectors are not satisfied with sampling results, they are being provided an opportunity for 100 percent enumeration of the area qualifying as private forests. .

C. The sub-committees through concerned Territorial DCF have to submit the final field survey plan of areas qualifying the species criteria to the Review Committee. They also have to submit the


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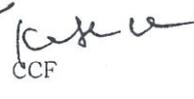

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field enumeration results of areas not qualifying along with details of offence/tree felling permissions etc for taking final decision of such non qualifying survey numbers.

D. The ground verification is a complex, extensive, time consuming activity, considering the extent of vast area to be verified with varying topography, approachability to the site for undertaking verification, enumeration and survey with actual traverse, due to deployment of 16 teams and more than 50 additional man power to execute the work, the progress is significant. Non availability of sufficient Field Surveyors for actual determination of survey boundaries and also surveying the extent of area qualifying as private forest and plan preparation is hampering the overall progress of review, despite field enumeration being done on war footing. During field verification, a team visits the survey number twice for reconnaissance and for enumeration, surveying & plan preparation and normally it takes 3-4 days to cover an area of 5 ha. Considering the all above constraints, the review has shown significant progress.

6. Disposal of Objections

Based upon the forest cover Map/ Classified image interpretation as well as ground verification report & survey, the Review Committee is hearing the affected persons to dispose of objections received. Considering a very large no. of representations/ objections (more than 8000) it has been decided to hear only with respect to objectors whose area qualifies all the criteria for the area to be identified as Private Forest. At public hearing the objectors, are also given a provision for 100 percent enumeration whose area qualifies all the criteria for the area to be identified as Private Forest and where sampling has been adopted.

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7. So far ten meetings of this review committee has taken place on 29.01.2020, 03.02.2020, 10.02.2020, 27.02.2020, 13.07.2020, 18.09.2020 , 06.01.2021, 03.03.2021, 18.03.2021 and 5.4.2021 to monitor, review, & expedite the progress of work. The committee also conducts meetings with sub-committee members (*Range Forest Officers and Member Secretaries and Inspectors of Survey and Land Records*) for monitoring progress and sorting out field issues if any, on a regular basis .

8. Time Period

Hon'ble NGT has directed to complete the exercise within three months of its order dated 7.1.2021. In view of the NGT order, considering the huge extent of area for enumeration through FCM analysis (more than 91 Sq Km) and also COVID conditions affecting the work now and hence, the committee has started 5% sampling method of enumeration instead of 100% enumeration. Further, additional manpower have been deployed along with field survey equipments (Two no. additional Total Station Method in addition to existing 7 Nos) for enumeration, , survey etc. so far field enumeration and survey of more than **2417 Ha** area has been accomplished and enumeration of **another 1500 Ha** is expected before the onset of monsoon, since Goa experiences heavy rain showers during which any field activity of Private forests ground verification cum survey will be restricted and ceased .

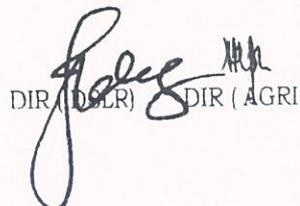
Considering all above, around one year (*which includes four and half monsoon months, thus effectively seven and half months of field work*) may be required to complete the work at above rate. This is also the time period provided to the Committee i.e at least 1 year from the date of receipt of high resolution Forest Cover Map (FCM) from Forest Survey of India (FSI) (i.e. 15th October, 2020) and excluding the monsoon period, which is expected to


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be over by Feb, 2022. Following are the major reasons for requirement of additional time-

- i) Vast area to be surveyed and enumerated (more than 91 Sq.Km)
- ii) Existing manpower with the Department is being utilised for the task who has other functions of forest protection, plantation, nursery maintenance, fire control, attending other assigned works. We have to deploy the manpower without affecting important core functions of protection , afforestation etc.
- iii) There are only eight Surveyors for survey work which is affecting the speed. Though Directorate of Survey and Land Reforms has floated a tender for hiring of Surveyors on outsourcing basis, this process is not yet completed. There are 16 sub committees for field enumeration and only 4 Survey teams (consisting of two surveyors each), thereby Survey of the area qualifying as Private Forests is slow thereby the progress of the review is also affected
- iv) Most of the terrain to be surveyed and enumerated is hilly and undulating, which restricts the pace of work and which needs to be identified physically on ground with the help of Field Surveyors only.
- v) Concerned objector has to be informed in advance and also invited for enumeration. Many times for conveyance of objectors enumeration has to be rescheduled.
- vi) In many places there is public protest/ political opposition to the enumeration exercise also.


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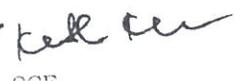

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- vii) All affected persons are given the opportunity to be heard. Public hearing/ sitting of such a large number of objectors is going to take time.
- viii) Since, every objector is to be given opportunity for 100% enumeration, this is also going to take time.

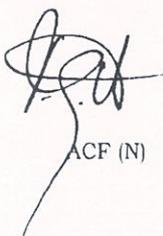
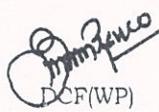
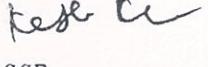
In view of the directions of Hon'ble NGT and expected time required to finalize the exercise, the committee has decided to submit an interim report based on its decisions taken in the meeting dated 6.1.2021, 03.03.2021, 18.3.2021 and 5.4.2021 which are reproduced below.

A. Survey Numbers identified as Private Forest by Sawant and Karapurkar committees and found repeated in Thomas & Araujo Committee :

It has been already decided that Sy No. identified as Private Forest by Sawant and Karapurkar committees and found repeated in Thomas & Araujo Committee are not to be reviewed as another Review committee headed by DCF (WP) has already reviewed it and report accepted by Hon'ble NGT in its order dated 18.08.2020. There are total 130 such survey numbers across 39 villages were analysed and out of which 88 have already been completely reviewed and remaining 42 S. Nos along with its 56 parts needs to be reviewed as they were not in the scope of earlier reviewed committee and were not reviewed earlier . (**Annexure I**).

B. Survey Numbers identified as Private Forest by earlier demarcation team of Forest Department:

A total of 39 Survey numbers were demarcated as Private Forests by earlier demarcation team of Forest Department

 ACF (N)
  ACF (S)
  AC (N)
  AC (S)
  DIR (SLE)
  DIR (AGRI)
  DCF (WP)
  CCF

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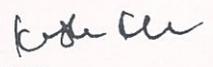
during 2003-2008 and the same has been subsequently identified by North and South Goa Divisions (Thomas and Araujo). Since these survey numbers have already been reviewed by earlier Review Committee under the DCF (WP) and also accepted by Hon'ble NGT as a Forest in 46.11 sq. km. area. After detail discussion it was decided by the Committee that in 39 adjoining survey numbers except Sy. No. 25 and 101 of Keri (Sattari), where full survey number is repeated and are not to be reviewed, the undemarcated area of remaining 37 survey numbers will be reviewed by this Review Committee. **(Annexure II)**

C. Survey Numbers recorded as Government Forests :

Further, there are total 26 survey numbers of recorded Forest which have been identified as Private Forest by Thomas & Araujo Committee in its report. It was decided to exclude survey numbers pertaining to Reserve Forest and to review Proposed Reserve Forest and Unclassified Forest under private ownership *(If any)* in the instant case for further analysis. **(Annexure III)**

D. Survey numbers not qualifying Area & Canopy Density Criteria :

The Committee also undertook the Review of 747 survey numbers not meeting area & Canopy density criteria as per LISS IV Forest Cover Map 2014-15 (Forest Survey India) and based on the analysis of LISS IV Forest Cover Map 2014-15 (Forest Survey India , Google Timeline changes corroborated by LISS III Forest Cover Map 2012-13, North & South Goa Divisional history for offence cases, illegal felling, Tree Felling

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  AC (N)
  AC (S)
  DIR (DSL)
  DIR (AGRI)
  DCF (WP)
  CCF

permissions , FCA & Court orders (if any) etc. and balance area are under review. After detailed discussion and deliberations the committee decided these survey numbers are not qualifying the criteria to be identified as Private Forests.

(Annexure IV)

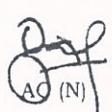
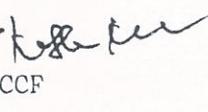
E. Report based on Enumeration results of Survey numbers fulfilling area and canopy criteria.

An extensive ground verification, enumeration & survey exercise of qualifying Area and canopy criteria has been initiated since November 2020, to evaluate the Tree composition criteria. Based on the field analysis report following status of review work is as below (As on 10.04.2021)

Area in Ha

Divisions	Total area covered for enumeration	Status of review after completion of field enumeration				Remark
		Plan under Preparation for qualifying area	Plan completed and open for public hearing	Area qualified as Private Forest after public hearing	Area not qualified as Private Forest	
North	856.0	102.0	13.85	19.57	14.45	Balance area is under field verification and past history corroboration
South	1561.0	137.78	10.381	27.46	0.0	
Total	2417.0	239.78	24.231	47.03	14.45	

The Committee has reviewed, the survey numbers qualifying as Private Forests with public hearing and Non Private Forests

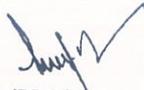
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  AC (N)
  AC (S)
  DIR (D&SR)
  DIR (AGRI)
  DCF (WP)
  CCF

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based on enumeration results submitted by the Divisions/ sub-committees are enclosed as **Annexure-V**.

9. Accordingly, an interim report is submitted to the Government with the status as indicated in the Annexures .
- A. With this interim report out of around 3200 total survey numbers provisionally identified as Private forest by North & South Goa Division Committees around 860 survey numbers are fully disposed off and around another 100 are partly disposed off.
- B. The ground verification, enumeration & survey of qualified survey numbers, about **2417** hectares have been completed as on 10.04.2021 and before the start of Monsoon another 1500 hectares is anticipated, balance area (around 5000 Ha) is to be verified, surveyed & demarcated on ground for which additional time is essential as indicated in para 8 above.

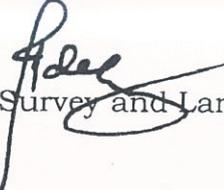

ACF (HQ) (North)
Member

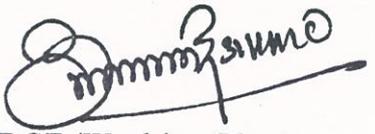

ACF (HQ) (South)
Member


Additional Collectors (North)
Member


Additional Collectors (South)
Member


Director (Agriculture)
Member


Director (Survey and Land Records)
Member


DCF (Working Plan)
Member Secretary


Chief Conservator of Forests
Chairman

Evaluation of Survey Nos identified by V.T Thomas & F.X Araujo Committee but same were partly or fully reviewed by earlier Review Committee (Status as per committee headed by DCF (Working Plan) - Deepshikha Sharma Committee included report of which has been accepted by Hon'ble NGT in O.A. No. 479/18

S. No	Taluka	Villages	Area as per form I & XIV (in Ha)	Sy. No. Identified by Sawant Committee	Sy. No. Identified by Karapurkar Committee	Sy. No. Identified by V.T. Thomas Committee	Sy. No. Identified by F.X Araujo Committee	Sy. No. Reviewed and finalised by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma	Area unreviewed by earlier review committee	STATUS AS ON DATE AFTER REVIEW BY DEPUTY CONSERVATOR OF FORESTS (WP) REVIEW COMMITTEE HEADED BY DEEPSHIKHA SHARMA / BALANCE AREA TO BE REVIEWED
1	TISWADI	Talaulim	99.08	107/1	106/1	106		106/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
			60.74	107/1		107		107/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch (except Sy.No 107/1-C, 107/D) as Private Forest and no additional area for review
			0.26		107/2			107/2	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and not found as Private Forest and no additional area for review
2	BARDEZ	Salvador Do Mundo	2.625 (26.6 as per survey plan)	239/1		239(P)		239/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma
			1.57	239/2				239/2	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma

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AC(S)
 AC(N)
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 DIR (SLUR)
 DIR (AGRI)
 DCF(WP)
 CCF

	14.26	54	54	54	54	0	
Penha de Franca	16.51	38/1 (P)	38	38/1 (P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and not found as Private Forest and no additional area for review	
		40(P)	40	40(P)			
		45(P)	45	45(P)			
		39(P)	39	39(P)			
		52(P)	52	52(P)			
		104/1(P)	104	104/1(P)			
		104/2(P)		104/2(P)			
		260/1(P)	260	260/1(P)			
		261/1-A(P)		261/1-A(P)			
		261/1-B(P)	261	261/1-B(P)			
Socorro		261/1-C(P)		261/1-C(P)		The area is partly demarcated by earlier demarcation team and accepted as such by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma. Area outside the patch to be reviewed	
		268(P)	268	268(P)			
		278(P)	278	278(P)			
		291(P)	291	291(P)			
		292(P)	292	292(P)			
		17/1(P)		17/1(P)	0		
		17/1-A(P)	17	17/1-A(P)	0		
Pierne	17.26	17/1-B(P)		17/1-B(P)	0	Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma found Sy No. 17/1-A as non-forest and Sy No. 17/1 and 17/1-B partly forest. Remaining area to be reviewed	
	1.57						
	2.87						
Siolim	4.95	200(P)	200	200(P)	0		

CCF

CCF(WP)

DIR (AGRI)

DIR (DSEB)

AC (S)

AC (N)

AC (S)

AC (N)

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	8.26	295/1	295		295/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
	6.85	295/2			295/2	0	
	55.2		222	222	222/0		The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
	13.77		225	225	225/0		
	5.14		298	298	298/0		
	8.01		297	297	297/0		
							Sy No. 245/1 is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest. Remaining area to be reviewed
	7.67	41/0	41	245/1	245/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
Reigs Magos	5.8275	42/1	42		42/1	0	
Nachinola	51.98			71	71	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
	6.09			75/1	75/1	0	
	1.32	93/1			93/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
Arpora	3.4	93/2	93		93/2	0	
Verla	0.39	95/1			95/1		

CCF

CCF(WI)

DIR (AGRI)

DIR (SL)

AC (S)

AC(N)

ACF(S)

AC(N)

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			0.22	95/2		95(P)	95/2		95/2		Part of area is already reviewed by Deepshikha committee and a patch demarcated as Private Forest. Remaining area to be reviewed
			0.19	95/3			95/3		95/3		
			0.13	95/5			95/5		95/5		
			0.71	95/6			95/6		95/6		
			0.36	95/7			95/7		95/7		
			0.79	110/2			110/2		110/2		Part of area is already reviewed by Deepshikha committee and a patch demarcated as Private Forest. Remaining area to be reviewed
			0.13	110/3			110/3		110/3		
			0.1	110/4			110/4		110/4		
			0.26	110/5		110	110/5		110/5		
			0.12	110/6			110/6		110/6		
			0.14	110/13			110/13		110/13		
			0.1	110/14			110/14		110/14		
3	PONDA	Nirancal	15.1	101/0		101	101/0		101/0	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
			10	24/1	24/2	24	24/1		24/1	0	
			500.29	102/1		102	102/1		102/1	0	
4	SATTARI	Keri	20		93	93			93	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
5	DHARBANDORA	Dharbandora	7.68	100/1		100			100	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
6	MORMUGAO	Sancoale	12.6	69(P)					69, 69/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review

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DCF (WP)
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DIR (AGRI)

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												committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and remaining additional area to be reviewed
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and remaining additional area to be reviewed
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
												The area is already reviewed by Deputy Conservator of Forests (WP) review
												committee headed by Deepshikha Sharma and recommended this patch is not

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ACP(N)
 ACP(S)
 AGRI
 AC(S)
 DIR(SLR)
 DIR(AGRI)
 CCF

									qualifying as Private Forest and no additional area for review
					361	361(P)	361(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
								0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review

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ACF (N)
 ACF (S)
 DIR (APRI)
 DCF (WP)
 CCF

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CANACONA	Poinguinim	23.56	259/1		259	259/1	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
		24.29	269/1		269(P)	269/1		The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest. Remaining area to be reviewed
	116.27	328/2		328(P)	328/2		The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest	
	83.43	328/3			328/3		Remaining area to be reviewed	
	9.89		254	254	254	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review	
	4.05		255	255	255	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review	
	3.14		256	256	256	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review	
	7.81		257	257	257	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma	

ACF(N)
 ACF(SI)
 AG(N)
 AC(S)
 DIR (AGRI)
 DCF(WP)
 CCF

198

		7.22	14(P)	14(P)	14(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
Odar		3.3	36(P)	36(P)	36(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
		13.12	86(P)	86(P)	86(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
		6.37	87(P)	87(P)	87(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
Sirvoi		10.63	88(P)	88(P)	88(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
		21.52	89(P)	89(P)	89(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended this patch is not qualifying as Private Forest and no additional area for review
		2.34	149(P)	149(P)	149(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review

ACF(S)
 ACF(S)
 AC(S)
 DIR (S)
 DIR (A/R)
 CCF

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10	SANGUEM	Colomba	28.86	144(P)	144(P)	144(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
		Curpem	30.64	5(P)	5(P)	5(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
		Bati	22.25	28(P)	28(P)	28(P)	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review
		Uguem	268.2	39	39 (P)	39	0	The area is already reviewed by Deputy Conservator of Forests (WP) review committee headed by Deepshikha Sharma and recommended a patch as Private Forest and no additional area for review

ACF(N)
 ACF(S)
 AC(N)
 AC(S)
 DIR (AGRI)
 DCF(WP)
 CCF

Evaluation of Survey Nos identified by V.T Thomas & F.X Araujo Committee which were partly or fully already demarcated by Forest Department Demarcation team and incorporated by earlier Review Committee in its report. (Status as per committee headed by DCF (Working Plan)/ DeepShikha Sharma Committee included report of which has been accepted by Hon'ble NGT in O.A. No. 479/18

Sr. No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey no. demarcated by earlier demarcation team of Forest Department during 2003-2009	Remarks of the Committee	Decision of the Committee
1	2	3	4	6	7	8
1	Bardez	Penha de Franca	13	13 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
2	Bardez	Penha de Franca	14	14 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
3	Bardez	Penha de Franca	16	16 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
4	Bardez	Penha de Franca	29	29 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
5	Bardez	Penha de Franca	33	33 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
6	Bardez	Penha de Franca	34	34 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
7	Bardez	Penha de Franca	35	35 (P)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification

ACF (NI)

ACF (S)

AC (NI)

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DIR (S)

DIR (AGRI)

DCF (WP)

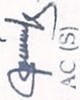
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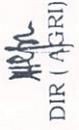
Sr. No	Taluka	Village	Survey numbers identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey no. demarcated by earlier demarcation team of Forest Department during 2003-2009	Remarks of the Committee	Decision of the Committee
1	2	3	4	6	7	8
18	Mornnugao	Sancoale	104	104(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
19	Salcete	Curtorim	233	233(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
20	Salcete	Curtorim	240	240(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
21	Salcete	Loutulim	168	168(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
22	Salcete	Loutulim	169	169(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
23	Salcete	Loutulim	190	190(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
24	Salcete	Loutulim	192	192(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
25	Salcete	Camurlim	180	180(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
26	Salcete	Camurlim	181	181(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
27	Salcete	Camurlim	182	182(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification


ACF(S)


AG(N)


AC (S)


DIR (S)


DIR (AGRI)


DCH(F)


CCF

199

Sr. No	Taluka	Village	Survey numbers identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X. Araujo	Survey no. demarcated by earlier demarcation team of Forest Department during 2003-2009	Remarks of the Committee	Decision of the Committee
1	2	3	4	6	7	8
28	Canacona	Cola	29 (p)	29(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
29	Canacona	Cola	35 (p)	35(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
30	Canacona	Cola	36 (p)	36(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
31	Canacona	Cola	110 (p)	110(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
32	Canacona	Cola	33 (p)	33(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
33	Canacona	Loliem	328 (p)	328/1 (p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
34	Quepem	Xic - Xelvona	22 (p)	22(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
35	Quepem	Nagvem	24 (p)	24(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
36	Quepem	Zanodem	12 (p)	12(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
37	Sanguem	Bhati	36 (p)	36(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification

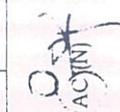
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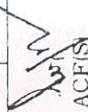
 DIR (AGRI)



 DIR (S)



 DIR (ACF(S))



 DIR (ACF(S))



 DIR (S)



 DIR (S)



 DIR (S)

 DIR (S)

ANNEXURE II

Sr. No	Taluka	Village	Survey numbers identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X.Araujo	Survey no. demarcated by earlier demarcation team of Forest Department during 2003-2009	Remarks of the Committee	Decision of the Committee
1	2	3	4	6	7	8
38	Sanguem	Bhati	36/A (p)	36(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification
39	Sanguem	Potrem	9 (p)	9(p)	The patch already demarcated has been recommended by Deepshikha Sharma review committee as Private Forest	Partly demarcated, hence balance area for review & field verification

ACF (N)
 ACF (S)
 ACF (S)
 DIR (MSLR)
 DIR (AGRI)
 DCF (WH)
 CCF

REVIEW OF SURVEY NOS LISTED AS PRIVATE FORESTS BY THOMAS & ARAUJO COMMITTEE BUT WHICH ARE FULLY/ PARTLY ARE PROPOSED RESERVE FORESTS, RESERVE FORESTS & UNCLASSIFIED FORESTS AS PER RECORDS

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X. Araujo	Proposed Reserve forest , Reserve forest and Unclassified forest Govt. Survey no	Remark / Decision by Committee
1	2	3	4	5	6
1	Ponda	Betora	127	GOVERNMENT FOREST (UNCLASSIFIED)	GOVERNMENT FOREST (UNCLASSIFIED) Part of North Goa Division working Plan with Compartment No 277, areas under private ownership (If any) to be reviewed
2	Dharbandora	Sangud	21/2	GOVERNMENT FOREST (UNCLASSIFIED)	GOVERNMENT FOREST (UNCLASSIFIED) Part of North Goa Division working Plan with Compartment No 161(P), 162(P), 163(P) , areas under private ownership (If any) to be reviewed
3	Dharbandora	Moissal	11 (p)	GOVERNMENT FOREST (UNCLASSIFIED)	Government Land , areas under private ownership (If any) to be reviewed
4	Salcete	Mullecm	152 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
5	Salcete	Paroda	62	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
6	Salcete	Paroda	63	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
7	Salcete	Paroda	65 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed

ACF(S)

AC(N)

AC(S)

DIR (RESERVE)

DIR (JGRI)

DCF(WP)

CCF

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X. Arantjo	Proposed Reserve forest , Reserve forest and Unclassed forest Govt. Survey no	Remark / Decision by Committee
1	2	3	4	5	6
8	Salcete	Paroda	67 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
9	Salcete	Paroda	68 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
10	Salcete	Paroda	53	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified in Sr. III dated 22.03.2001 as Proposed Reserve Forest , remaining area to be reviewed
11	Canacona	Agonda	34 (p)	PARTLY PROPOSED RESERVE FOREST UNDER IFA, 1927 & PARTLY UNCLASSED FOREST	Gazette no 2, Series . III dated 08.04.2004, remaining area to be reviewed
12	Canacona	Cola	141 (p)	GOVERNMENT FOREST (UNCLASSED)	GOVERNMENT FOREST (UNCLASSED) -Part of South Goa Division working Plan with Compartment No 216, areas under private ownership.(If any) to be reviewed
13	Canacona	Loliem	199	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified Vide Gazette Sr. No. 30 Sr. III dt 26.10.89, not to be reviewed
14	Canacona	Loliem	229	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified Vide Gazette Sr. No. 41, Sr. III Dt 11.01.1990, not to be reviewed
15	Canacona	Loliem	302	RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified vide Gazette Supplement. No 50, Sr. III dated 11.03.1994, not to be reviewed

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ACP (N)
 ACP (S)
 AC (N)
 AC (S)
 DIR (D)
 DIR (AGRI)
 DCF (WH)
 CCF

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X. Araujo	Proposed Reserve forest, Reserve forest and Unclassed forest Govt. Survey no	Remark / Decision by Committee
1	2	3	4	5	6
16	Quepem	Naquerim	47 (p)	GOVERNMENT FOREST (UNCLASSED)	GOVERNMENT FOREST (UNCLASSED) - Part of South Goa Division working Plan with Compartment No 198, areas under private ownership (If any.) to be reviewed
17	Quepem	Naquerim	48 (p)	GOVERNMENT FOREST (UNCLASSED)	GOVERNMENT FOREST (UNCLASSED) - Part of South Goa Division working Plan with Compartment No 198, areas under private ownership (If any.) to be reviewed
18	Quepem	Quepem	29 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified vide Gazette S.No. 32, Sr. III dt 06.11.1975, not to be reviewed
19	Quepem	Paddi	23 (p)	GOVERNMENT FOREST (UNCLASSED)	GOVERNMENT FOREST (UNCLASSED) - Part of South Goa Division working Plan & Government Ownership, areas under private ownership (If any.) to be reviewed
20	Quepem	Adneta	89 (p)	RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified vide Gazette S. No. 43, Sr. III dt 21.01.1999
21	Quepem	Sirvoi	44 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	PARTLY GOVERNMENT FOREST - Notified vide Gazette S. No. 40, Sr. III dt 10.01.1978, remaining area to be reviewed
22	Sanguem	Curpem	27 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified vide Gazette S. No. 9, Sr. III dt 31.05.2001, not to be reviewed
23	Sanguem	Curpem	28 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified vide Gazette S. No. 9, Sr. III dt 31.05.2001, not to be reviewed
24	Sanguem	Curpem	38 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	FULL GOVERNMENT FOREST - Notified vide Gazette S. No. 9, Sr. III dt 31.05.2001, not to be reviewed
25	Sanguem	Uguem	39 (p)	PROPOSED RESERVE FOREST UNDER IFA, 1927	Repeated & reviewed / Government Forest Notified vide Gazette S. No. 52, Sr. III dt 25.03.2010, Not to be reviewed
26	Sanguem	Santona	18 (p)	GOVERNMENT FOREST (UNCLASSED)	GOVERNMENT FOREST (UNCLASSED) Part of South Goa Division working Plan with compartment no 18, areas under private ownership (If any.) to be reviewed

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSLUR)

DIR (AGRI)

DCF (WF)

CCF

204

**List of Survey Nos not qualifying Private Forest Criteria Reviewed by
Committee on meeting held on 02/03/2021 & 18/03/2021**

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
1	Bardez	Arpora	69	NON QUALIFY	S.No does not qualify the criteria for Private Forest
2	Bardez	Assagao	76	NON QUALIFY	S.No does not qualify the criteria for Private Forest
3	Bardez	Calangute	26	NON QUALIFY	S.No does not qualify the criteria for Private Forest
4	Bardez	Calangute	27	NON QUALIFY	S.No does not qualify the criteria for Private Forest
5	Bardez	Calangute	30	NON QUALIFY	S.No does not qualify the criteria for Private Forest
6	Bardez	Calangute	31	NON QUALIFY	S.No does not qualify the criteria for Private Forest
7	Bardez	Calangute	32	NON QUALIFY	S.No does not qualify the criteria for Private Forest
8	Bardez	Calangute	33	NON QUALIFY	S.No does not qualify the criteria for Private Forest
9	Bardez	Calangute	42	NON QUALIFY	S.No does not qualify the criteria for Private Forest
10	Bardez	Calangute	88	NON QUALIFY	S.No does not qualify the criteria for Private Forest
11	Bardez	Calangute	250	NON QUALIFY	S.No does not qualify the criteria for Private Forest
12	Bardez	Calangute	251	NON QUALIFY	S.No does not qualify the criteria for Private Forest
13	Bardez	Calangute	252	NON QUALIFY	S.No does not qualify the criteria for Private Forest
14	Bardez	Calangute	254	NON QUALIFY	S.No does not qualify the criteria for Private Forest
15	Bardez	Calangute	255	NON QUALIFY	S.No does not qualify the criteria for Private Forest
16	Bardez	Calangute	256	NON QUALIFY	S.No does not qualify the criteria for Private Forest
17	Bardez	Calangute	257	NON QUALIFY	S.No does not qualify the criteria for Private Forest
18	Bardez	Calangute	258	NON QUALIFY	S.No does not qualify the criteria for Private Forest
19	Bardez	Calangute	259	NON QUALIFY	S.No does not qualify the criteria for Private Forest
20	Bardez	Calangute	260	NON QUALIFY	S.No does not qualify the criteria for Private Forest
21	Bardez	Calangute	261	NON QUALIFY	S.No does not qualify the criteria for Private Forest
22	Bardez	Calangute	262	NON QUALIFY	S.No does not qualify the criteria for Private Forest
23	Bardez	Calangute	263	NON QUALIFY	S.No does not qualify the criteria for Private Forest
24	Bardez	Calangute	264	NON QUALIFY	S.No does not qualify the criteria for Private Forest
25	Bardez	Calangute	267	NON QUALIFY	S.No does not qualify the criteria for Private Forest
26	Bardez	Calangute	268	NON QUALIFY	S.No does not qualify the criteria for Private Forest



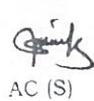
ACF (N)



ACF (S)



AC (N)



AC (S)



DIR (D&L)



DIR (AGRI)



DCF (WP)



CCF

206

Sr No	Taluka	Village	Survey numbers identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
27	Bardez	Calangute	269	NON QUALIFY	S.No does not qualify the criteria for Private Forest
28	Bardez	Calangute	270	NON QUALIFY	S.No does not qualify the criteria for Private Forest
29	Bardez	Olavliem	5	NON QUALIFY	S.No does not qualify the criteria for Private Forest
30	Bardez	Olavliem	17	NON QUALIFY	S.No does not qualify the criteria for Private Forest
31	Bardez	Olavliem	20	NON QUALIFY	S.No does not qualify the criteria for Private Forest
32	Bardez	Olavliem	21	NON QUALIFY	S.No does not qualify the criteria for Private Forest
33	Bardez	Olavliem	26	NON QUALIFY	S.No does not qualify the criteria for Private Forest
34	Bardez	Olavliem	33	NON QUALIFY	S.No does not qualify the criteria for Private Forest
35	Bardez	Olavliem	34	NON QUALIFY	S.No does not qualify the criteria for Private Forest
36	Bardez	Olavliem	41	NON QUALIFY	S.No does not qualify the criteria for Private Forest
37	Bardez	Olavliem	42	NON QUALIFY	S.No does not qualify the criteria for Private Forest
38	Bardez	Olavliem	43	NON QUALIFY	S.No does not qualify the criteria for Private Forest
39	Bardez	Olavliem	47	NON QUALIFY	S.No does not qualify the criteria for Private Forest
40	Bardez	Olavliem	48	NON QUALIFY	S.No does not qualify the criteria for Private Forest
41	Bardez	Olavliem	50	NON QUALIFY	S.No does not qualify the criteria for Private Forest
42	Bardez	Olavliem	52	NON QUALIFY	S.No does not qualify the criteria for Private Forest
43	Bardez	Penhe de Franca	75	NON QUALIFY	S.No does not qualify the criteria for Private Forest
44	Bardez	Penhe de Franca	76	NON QUALIFY	S.No does not qualify the criteria for Private Forest
45	Bardez	Penhe de Franca	11	NON QUALIFY	S.No does not qualify the criteria for Private Forest
46	Bardez	Penhe de Franca	184	NON QUALIFY	S.No does not qualify the criteria for Private Forest
47	Bardez	Penhe de Franca	186	NON QUALIFY	S.No does not qualify the criteria for Private Forest
48	Bardez	Penhe de Franca	187	NON QUALIFY	S.No does not qualify the criteria for Private Forest
49	Bardez	Penhe de Franca	188	NON QUALIFY	S.No does not qualify the criteria for Private Forest
50	Bardez	Penhe de Franca	189	NON QUALIFY	S.No does not qualify the criteria for Private Forest
51	Bardez	Penhe de Franca	190	NON QUALIFY	S.No does not qualify the criteria for Private Forest
52	Bardez	Penhe de Franca	191	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSLRL)

DIR (AGRI)

DCF (WP)

CCF

257

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc. , if any)
1	2	3	4	5	6
53	Bardez	Penhe de Franca	192	NON QUALIFY	S.No does not qualify the criteria for Private Forest
54	Bardez	Pomburpa	73	NON QUALIFY	S.No does not qualify the criteria for Private Forest
55	Bardez	Pomburpa	83	NON QUALIFY	S.No does not qualify the criteria for Private Forest
56	Bardez	Pomburpa	87	NON QUALIFY	S.No does not qualify the criteria for Private Forest
57	Bardez	Siolim	150	NON QUALIFY	S.No does not qualify the criteria for Private Forest
58	Bardez	Siolim	189	NON QUALIFY	S.No does not qualify the criteria for Private Forest
59	Bardez	Siolim	191	NON QUALIFY	S.No does not qualify the criteria for Private Forest
60	Bardez	Siolim	192	NON QUALIFY	S.No does not qualify the criteria for Private Forest
61	Bardez	Siolim	205	NON QUALIFY	S.No does not qualify the criteria for Private Forest
62	Bardez	Siolim	207	NON QUALIFY	S.No does not qualify the criteria for Private Forest
63	Bardez	Siolim	210	NON QUALIFY	S.No does not qualify the criteria for Private Forest
64	Bardez	Siolim	223	NON QUALIFY	S.No does not qualify the criteria for Private Forest
65	Bardez	Siolim	224	NON QUALIFY	S.No does not qualify the criteria for Private Forest
66	Bardez	Siolim	228	NON QUALIFY	S.No does not qualify the criteria for Private Forest
67	Bardez	Siolim	262	NON QUALIFY	S.No does not qualify the criteria for Private Forest
68	Bardez	Siolim	264	NON QUALIFY	S.No does not qualify the criteria for Private Forest
69	Bardez	Siolim	267	NON QUALIFY	S.No does not qualify the criteria for Private Forest
70	Bardez	Socorro	407/7	NON QUALIFY	S.No does not qualify the criteria for Private Forest
71	Bardez	Socorro	407/8	NON QUALIFY	S.No does not qualify the criteria for Private Forest
72	Bardez	Socorro	407/9	NON QUALIFY	S.No does not qualify the criteria for Private Forest
73	Bardez	Socorro	202	NON QUALIFY	S.No does not qualify the criteria for Private Forest
74	Bardez	Socorro	209	NON QUALIFY	S.No does not qualify the criteria for Private Forest
75	Bardez	Socorro	267	NON QUALIFY	S.No does not qualify the criteria for Private Forest
76	Bardez	Socorro	270	NON QUALIFY	S.No does not qualify the criteria for Private Forest
77	Bardez	Socorro	342	NON QUALIFY	S.No does not qualify the criteria for Private Forest
78	Bardez	Socorro	358	NON QUALIFY	S.No does not qualify the criteria for Private Forest
79	Bardez	Socorro	359	NON QUALIFY	S.No does not qualify the criteria for Private Forest
80	Bardez	Socorro	361	NON QUALIFY	S.No does not qualify the criteria for Private Forest
81	Bardez	Socorro	362	NON QUALIFY	S.No does not qualify the criteria for Private Forest
82	Bardez	Socorro	402	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSL R)

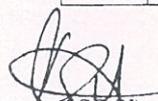
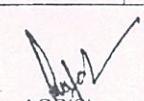
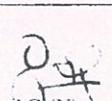
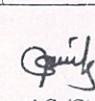
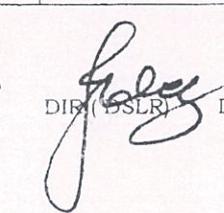
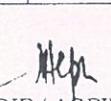
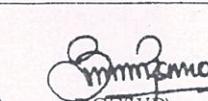
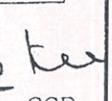
DIR (AGRI)

DCF (WP)

CCF

208

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) , Google Timeline changes corroborated by LISS III FCM 2012-13, Division office cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
83	Bardez	Socorro	403	NON QUALIFY	S.No does not qualify the criteria for Private Forest
84	Bardez	Ucassaim	80	NON QUALIFY	S.No does not qualify the criteria for Private Forest
85	Dharbandora	Bandoli	43 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
86	Dharbandora	Codli	18 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
87	Dharbandora	Codli	19 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
88	Dharbandora	Codli	6 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
89	Dharbandora	Codli	9 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
90	Dharbandora	Codli	156 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
91	Ponda	Betora	109	NON QUALIFY	S.No does not qualify the criteria for Private Forest
92	Ponda	Borim	133	NON QUALIFY	S.No does not qualify the criteria for Private Forest
93	Ponda	Borim	141	NON QUALIFY	S.No does not qualify the criteria for Private Forest
94	Ponda	Cuncolim	65	NON QUALIFY	S.No does not qualify the criteria for Private Forest
95	Ponda	Cuncolim	70	NON QUALIFY	S.No does not qualify the criteria for Private Forest
96	Ponda	Cuncolim	71	NON QUALIFY	S.No does not qualify the criteria for Private Forest
97	Ponda	Quetula	46	NON QUALIFY	S.No does not qualify the criteria for Private Forest
98	Ponda	Vagurme	10	NON QUALIFY	S.No does not qualify the criteria for Private Forest
99	Ponda	Vagurme	64	NON QUALIFY	S.No does not qualify the criteria for Private Forest
100	Ponda	Vagurme	65	NON QUALIFY	S.No does not qualify the criteria for Private Forest
101	Mormugao	Chicalim	121	NON QUALIFY	S.No does not qualify the criteria for Private Forest
102	Mormugao	Chicalim	122	NON QUALIFY	S.No does not qualify the criteria for Private Forest
103	Mormugao	Chicalim	127	NON QUALIFY	S.No does not qualify the criteria for Private Forest
104	Mormugao	Chicalim	140	NON QUALIFY	S.No does not qualify the criteria for Private Forest
105	Mormugao	Chicalim	141	NON QUALIFY	S.No does not qualify the criteria for Private Forest
106	Mormugao	Chicalim	142	NON QUALIFY	S.No does not qualify the criteria for Private Forest
107	Mormugao	Chicalim	143	NON QUALIFY	S.No does not qualify the criteria for Private Forest
108	Mormugao	Chicalim	144	NON QUALIFY	S.No does not qualify the criteria for Private Forest
109	Mormugao	Chicalim	146	NON QUALIFY	S.No does not qualify the criteria for Private Forest
110	Mormugao	Chicalim	147	NON QUALIFY	S.No does not qualify the criteria for Private Forest
111	Mormugao	Chicalim	149	NON QUALIFY	S.No does not qualify the criteria for Private Forest
112	Mormugao	Chicalim	150	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  AC (N)
  AC (S)
  DIR (BSLR)
  DIR (AGRI)
  DCF (WP)
  CCF

209

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
83	Bardez	Socorro	403	NON QUALIFY	S.No does not qualify the criteria for Private Forest
84	Bardez	Ucassam	80	NON QUALIFY	S.No does not qualify the criteria for Private Forest
85	Dharbandora	Bandoli	43 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
86	Dharbandora	Codli	18 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
87	Dharbandora	Codli	19 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
88	Dharbandora	Codli	6 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
89	Dharbandora	Codli	9 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
90	Dharbandora	Codli	156 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
91	Ponda	Betora	109	NON QUALIFY	S.No does not qualify the criteria for Private Forest
92	Ponda	Borim	133	NON QUALIFY	S.No does not qualify the criteria for Private Forest
93	Ponda	Borim	141	NON QUALIFY	S.No does not qualify the criteria for Private Forest
94	Ponda	Cuncolim	65	NON QUALIFY	S.No does not qualify the criteria for Private Forest
95	Ponda	Cuncolim	70	NON QUALIFY	S.No does not qualify the criteria for Private Forest
96	Ponda	Cuncolim	71	NON QUALIFY	S.No does not qualify the criteria for Private Forest
97	Ponda	Queula	46	NON QUALIFY	S.No does not qualify the criteria for Private Forest
98	Ponda	Vagurme	10	NON QUALIFY	S.No does not qualify the criteria for Private Forest
99	Ponda	Vagurme	64	NON QUALIFY	S.No does not qualify the criteria for Private Forest
100	Ponda	Vagurme	65	NON QUALIFY	S.No does not qualify the criteria for Private Forest
101	Mormugao	Chicalim	121	NON QUALIFY	S.No does not qualify the criteria for Private Forest
102	Mormugao	Chicalim	122	NON QUALIFY	S.No does not qualify the criteria for Private Forest
103	Mormugao	Chicalim	127	NON QUALIFY	S.No does not qualify the criteria for Private Forest
104	Mormugao	Chicalim	140	NON QUALIFY	S.No does not qualify the criteria for Private Forest
105	Mormugao	Chicalim	141	NON QUALIFY	S.No does not qualify the criteria for Private Forest
106	Mormugao	Chicalim	142	NON QUALIFY	S.No does not qualify the criteria for Private Forest
107	Mormugao	Chicalim	143	NON QUALIFY	S.No does not qualify the criteria for Private Forest
108	Mormugao	Chicalim	144	NON QUALIFY	S.No does not qualify the criteria for Private Forest
109	Mormugao	Chicalim	146	NON QUALIFY	S.No does not qualify the criteria for Private Forest
110	Mormugao	Chicalim	147	NON QUALIFY	S.No does not qualify the criteria for Private Forest
111	Mormugao	Chicalim	149	NON QUALIFY	S.No does not qualify the criteria for Private Forest
112	Mormugao	Chicalim	150	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

AO (N)

AC (S)

DIR (BSLR)

DIR (AGRI)

DCF (WP)

CCF

210

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
113	Mormugao	Chicalim	151 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
114	Mormugao	Chicalim	2	NON QUALIFY	S.No does not qualify the criteria for Private Forest
115	Mormugao	Chicalim	159	NON QUALIFY	S.No does not qualify the criteria for Private Forest
116	Mormugao	Chicalim	120	NON QUALIFY	S.No does not qualify the criteria for Private Forest
117	Mormugao	Chicalim	148	NON QUALIFY	S.No does not qualify the criteria for Private Forest
118	Mormugao	Chicalim	137	NON QUALIFY	S.No does not qualify the criteria for Private Forest
119	Mormugao	Chicalim	75	NON QUALIFY	S.No does not qualify the criteria for Private Forest
120	Mormugao	Chicalim	76	NON QUALIFY	S.No does not qualify the criteria for Private Forest
121	Mormugao	Chicolna	12	NON QUALIFY	S.No does not qualify the criteria for Private Forest
122	Mormugao	Chicolna	13	NON QUALIFY	S.No does not qualify the criteria for Private Forest
123	Mormugao	Chicolna	14	NON QUALIFY	S.No does not qualify the criteria for Private Forest
124	Mormugao	Counsua (Cortalim)	142	NON QUALIFY	S.No does not qualify the criteria for Private Forest
125	Mormugao	Counsua (Cortalim)	149	NON QUALIFY	S.No does not qualify the criteria for Private Forest
126	Mormugao	Counsua (Cortalim)	179	NON QUALIFY	S.No does not qualify the criteria for Private Forest
127	Mormugao	Counsua (Cortalim)	188	NON QUALIFY	S.No does not qualify the criteria for Private Forest
128	Mormugao	Counsua (Cortalim)	189	NON QUALIFY	S.No does not qualify the criteria for Private Forest
129	Mormugao	Counsua (Cortalim)	190	NON QUALIFY	S.No does not qualify the criteria for Private Forest
130	Mormugao	Counsua (Cortalim)	152	NON QUALIFY	S.No does not qualify the criteria for Private Forest
131	Mormugao	Counsua (Cortalim)	155	NON QUALIFY	S.No does not qualify the criteria for Private Forest
132	Mormugao	Counsua (Cortalim)	163	NON QUALIFY	S.No does not qualify the criteria for Private Forest
133	Mormugao	Counsua (Cortalim)	167	NON QUALIFY	S.No does not qualify the criteria for Private Forest
134	Mormugao	Counsua (Cortalim)	168	NON QUALIFY	S.No does not qualify the criteria for Private Forest
135	Mormugao	Counsua (Cortalim)	169	NON QUALIFY	S.No does not qualify the criteria for Private Forest
136	Mormugao	Counsua (Cortalim)	170	NON QUALIFY	S.No does not qualify the criteria for Private Forest
137	Mormugao	Cuelim	56 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

AC (A)

AC (S)

AC (A)

AC (S)

DIR (DSL)

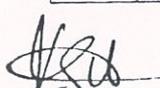
DIR (AGRI)

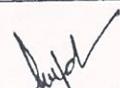
DCFWP

CCF

211

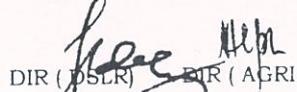
Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
138	Mormugao	Cuelim	58 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
139	Mormugao	Cuelim	60 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
140	Mormugao	Cuelim	61 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
141	Mormugao	Cuelim	63 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
142	Mormugao	Cuelim	68 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
143	Mormugao	Cuelim	69 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
144	Mormugao	Cuelim	70 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
145	Mormugao	Cuelim	71 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
146	Mormugao	Cuelim	72 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
147	Mormugao	Cuelim	73 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
148	Mormugao	Cuelim	74 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
149	Mormugao	Cuelim	75 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
150	Mormugao	Cuelim	76 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
151	Mormugao	Cuelim	77 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
152	Mormugao	Issorcim	8	NON QUALIFY	S.No does not qualify the criteria for Private Forest
153	Mormugao	Issorcim	12	NON QUALIFY	S.No does not qualify the criteria for Private Forest
154	Mormugao	Issorcim	13	NON QUALIFY	S.No does not qualify the criteria for Private Forest
155	Mormugao	Issorcim	14	NON QUALIFY	S.No does not qualify the criteria for Private Forest
156	Mormugao	Quelossim	134	NON QUALIFY	S.No does not qualify the criteria for Private Forest
157	Mormugao	Quelossim	136	NON QUALIFY	S.No does not qualify the criteria for Private Forest
158	Mormugao	Quelossim	140	NON QUALIFY	S.No does not qualify the criteria for Private Forest
159	Mormugao	Quelossim	14	NON QUALIFY	S.No does not qualify the criteria for Private Forest
160	Mormugao	Quelossim	213	NON QUALIFY	S.No does not qualify the criteria for Private Forest
161	Mormugao	Quelossim	214	NON QUALIFY	S.No does not qualify the criteria for Private Forest
162	Mormugao	Quelossim	215	NON QUALIFY	S.No does not qualify the criteria for Private Forest
163	Mormugao	Quelossim	132	NON QUALIFY	S.No does not qualify the criteria for Private Forest
164	Mormugao	Sancoale	153/1	NON QUALIFY	S.No does not qualify the criteria for Private Forest
165	Mormugao	Sancoale	76/1	NON QUALIFY	S.No does not qualify the criteria for Private Forest
166	Mormugao	Sancoale	76/6	NON QUALIFY	S.No does not qualify the criteria for Private Forest
167	Mormugao	Sancoale	81	NON QUALIFY	S.No does not qualify the criteria for Private Forest


ACF (N)


ACF (S)

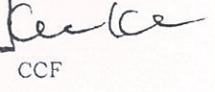

ACF (M)


AC (S)


DIR (OSLR)


DIR (AGRI)


DCF (WP)


CCF

212

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
168	Salcete	Ambelim	74 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
169	Salcete	Ambelim	77 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
170	Salcete	Ambelim	82 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
171	Salcete	Ambelim	83 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
172	Salcete	Ambelim	84 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
173	Salcete	Camurlim	169	NON QUALIFY	S.No does not qualify the criteria for Private Forest
174	Salcete	Camurlim	170	NON QUALIFY	S.No does not qualify the criteria for Private Forest
175	Salcete	Camurlim	176	NON QUALIFY	S.No does not qualify the criteria for Private Forest
176	Salcete	Camurlim	177	NON QUALIFY	S.No does not qualify the criteria for Private Forest
177	Salcete	Camurlim	178	NON QUALIFY	S.No does not qualify the criteria for Private Forest
178	Salcete	Camurlim	179	NON QUALIFY	S.No does not qualify the criteria for Private Forest
179	Salcete	Camurlim	183	NON QUALIFY	S.No does not qualify the criteria for Private Forest
180	Salcete	Camurlim	184	NON QUALIFY	S.No does not qualify the criteria for Private Forest
181	Salcete	Camurlim	92	NON QUALIFY	S.No does not qualify the criteria for Private Forest
182	Salcete	Camurlim	94	NON QUALIFY	S.No does not qualify the criteria for Private Forest
183	Salcete	Camurlim	98	NON QUALIFY	S.No does not qualify the criteria for Private Forest
184	Salcete	Camurlim	99	NON QUALIFY	S.No does not qualify the criteria for Private Forest
185	Salcete	Camurlim	100	NON QUALIFY	S.No does not qualify the criteria for Private Forest
186	Salcete	Camurlim	102	NON QUALIFY	S.No does not qualify the criteria for Private Forest
187	Salcete	Camurlim	103	NON QUALIFY	S.No does not qualify the criteria for Private Forest
188	Salcete	Camurlim	104	NON QUALIFY	S.No does not qualify the criteria for Private Forest
189	Salcete	Camurlim	105	NON QUALIFY	S.No does not qualify the criteria for Private Forest
190	Salcete	Camurlim	125	NON QUALIFY	S.No does not qualify the criteria for Private Forest
191	Salcete	Camurlim	126	NON QUALIFY	S.No does not qualify the criteria for Private Forest
192	Salcete	Camurlim	128	NON QUALIFY	S.No does not qualify the criteria for Private Forest
193	Salcete	Camurlim	110	NON QUALIFY	S.No does not qualify the criteria for Private Forest
194	Salcete	Camurlim	112	NON QUALIFY	S.No does not qualify the criteria for Private Forest
195	Salcete	Camurlim	113	NON QUALIFY	S.No does not qualify the criteria for Private Forest
196	Salcete	Camurlim	114	NON QUALIFY	S.No does not qualify the criteria for Private Forest
197	Salcete	Camurlim	119	NON QUALIFY	S.No does not qualify the criteria for Private Forest
198	Salcete	Camurlim	120	NON QUALIFY	S.No does not qualify the criteria for Private Forest
199	Salcete	Camurlim	121	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

AC (S)

AC (S)

DIR (SLE)

DIR (AGRI)

CCF

CCF

213

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
200	Salcete	Camurlim	91	NON QUALIFY	S.No does not qualify the criteria for Private Forest
201	Salcete	Camurlim	95	NON QUALIFY	S.No does not qualify the criteria for Private Forest
202	Salcete	Camurlim	96	NON QUALIFY	S.No does not qualify the criteria for Private Forest
203	Salcete	Camurlim	97	NON QUALIFY	S.No does not qualify the criteria for Private Forest
204	Salcete	Camurlim	101	NON QUALIFY	S.No does not qualify the criteria for Private Forest
205	Salcete	Camurlim	129	NON QUALIFY	S.No does not qualify the criteria for Private Forest
206	Salcete	Camurlim	117	NON QUALIFY	S.No does not qualify the criteria for Private Forest
207	Salcete	Camurlim	149	NON QUALIFY	S.No does not qualify the criteria for Private Forest
208	Salcete	Cavorem	137 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
209	Salcete	Cavorem	139 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
210	Salcete	Cavorem	65 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
211	Salcete	Cavorem	129	NON QUALIFY	S.No does not qualify the criteria for Private Forest
212	Salcete	Cavorem	130	NON QUALIFY	S.No does not qualify the criteria for Private Forest
213	Salcete	Cavorem	61 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
214	Salcete	Cavorem	62 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
215	Salcete	Cavorem	75 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
216	Salcete	Cavorem	76 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
217	Salcete	Cavorem	77 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
218	Salcete	Cavorem	78 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
219	Salcete	Cavorem	79 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
220	Salcete	Chinchinim	133 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
221	Salcete	Chinchinim	75 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
222	Salcete	Chinchinim	76 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
223	Salcete	Chinchinim	113 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
224	Salcete	Chinchinim	114 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
225	Salcete	Cuncolim	495 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
226	Salcete	Cuncolim	496 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
227	Salcete	Cuncolim	498 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
228	Salcete	Cuncolim	447 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
229	Salcete	Cuncolim	448 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N) ACF (S)

AC (S)

DIR (DSLRI) DIR (AGRI)

DCF (WF) CCF

214

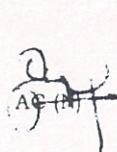
Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
230	Salcete	Cuncolim	450 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
231	Salcete	Cuncolim	453 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
232	Salcete	Cuncolim	454 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
233	Salcete	Cuncolim	458 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
234	Salcete	Cuncolim	459 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
235	Salcete	Cuncolim	476 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
236	Salcete	Cuncolim	483 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
237	Salcete	Cuncolim	668 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
238	Salcete	Cuncolim	669 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
239	Salcete	Cuncolim	674 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
240	Salcete	Cuncolim	438 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
241	Salcete	Cuncolim	497 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
242	Salcete	Cuncolim	449 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
243	Salcete	Cuncolim	460 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
244	Salcete	Cuncolim	486 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
245	Salcete	Cuncolim	439 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
246	Salcete	Curtorim	447	NON QUALIFY	S.No does not qualify the criteria for Private Forest
247	Salcete	Curtorim	449	NON QUALIFY	S.No does not qualify the criteria for Private Forest
248	Salcete	Curtorim	457	NON QUALIFY	S.No does not qualify the criteria for Private Forest
249	Salcete	Curtorim	458	NON QUALIFY	S.No does not qualify the criteria for Private Forest
250	Salcete	Curtorim	459	NON QUALIFY	S.No does not qualify the criteria for Private Forest
251	Salcete	Curtorim	478	NON QUALIFY	S.No does not qualify the criteria for Private Forest
252	Salcete	Curtorim	479	NON QUALIFY	S.No does not qualify the criteria for Private Forest
253	Salcete	Curtorim	416	NON QUALIFY	S.No does not qualify the criteria for Private Forest
254	Salcete	Curtorim	434 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
255	Salcete	Curtorim	337	NON QUALIFY	S.No does not qualify the criteria for Private Forest
256	Salcete	Curtorim	428	NON QUALIFY	S.No does not qualify the criteria for Private Forest
257	Salcete	Curtorim	429	NON QUALIFY	S.No does not qualify the criteria for Private Forest
258	Salcete	Curtorim	440	NON QUALIFY	S.No does not qualify the criteria for Private Forest
259	Salcete	Curtorim	419 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest



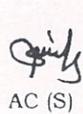
ACF (N)



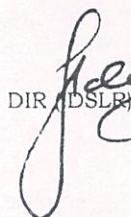
ACF (S)



AC (N)



AC (S)



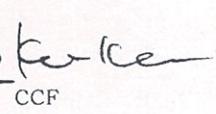
DIR (DSLRI)



DIR (AGRI)



DCF (WP)



CCF

215

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
260	Salcete	Curtorim	421	NON QUALIFY	S.No does not qualify the criteria for Private Forest
261	Salcete	Curtorim	422	NON QUALIFY	S.No does not qualify the criteria for Private Forest
262	Salcete	Curtorim	423	NON QUALIFY	S.No does not qualify the criteria for Private Forest
263	Salcete	Curtorim	427	NON QUALIFY	S.No does not qualify the criteria for Private Forest
264	Salcete	Curtorim	181	NON QUALIFY	S.No does not qualify the criteria for Private Forest
265	Salcete	Curtorim	150	NON QUALIFY	S.No does not qualify the criteria for Private Forest
266	Salcete	Curtorim	155	NON QUALIFY	S.No does not qualify the criteria for Private Forest
267	Salcete	Curtorim	156	NON QUALIFY	S.No does not qualify the criteria for Private Forest
268	Salcete	Curtorim	157	NON QUALIFY	S.No does not qualify the criteria for Private Forest
269	Salcete	Curtorim	158	NON QUALIFY	S.No does not qualify the criteria for Private Forest
270	Salcete	Curtorim	160	NON QUALIFY	S.No does not qualify the criteria for Private Forest
271	Salcete	Curtorim	161	NON QUALIFY	S.No does not qualify the criteria for Private Forest
272	Salcete	Curtorim	162	NON QUALIFY	S.No does not qualify the criteria for Private Forest
273	Salcete	Curtorim	180	NON QUALIFY	S.No does not qualify the criteria for Private Forest
274	Salcete	Curtorim	251	NON QUALIFY	S.No does not qualify the criteria for Private Forest
275	Salcete	Curtorim	252	NON QUALIFY	S.No does not qualify the criteria for Private Forest
276	Salcete	Curtorim	253	NON QUALIFY	S.No does not qualify the criteria for Private Forest
277	Salcete	Curtorim	263	NON QUALIFY	S.No does not qualify the criteria for Private Forest
278	Salcete	Curtorim	264	NON QUALIFY	S.No does not qualify the criteria for Private Forest
279	Salcete	Curtorim	266	NON QUALIFY	S.No does not qualify the criteria for Private Forest
280	Salcete	Curtorim	435	NON QUALIFY	S.No does not qualify the criteria for Private Forest
281	Salcete	Curtorim	430	NON QUALIFY	S.No does not qualify the criteria for Private Forest
282	Salcete	Curtorim	431	NON QUALIFY	S.No does not qualify the criteria for Private Forest
283	Salcete	Curtorim	262	NON QUALIFY	S.No does not qualify the criteria for Private Forest
284	Salcete	Curtorim	265	NON QUALIFY	S.No does not qualify the criteria for Private Forest
285	Salcete	Dicarpali	30(P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
286	Salcete	Dramapur	184 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
287	Salcete	Dramapur	191 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
288	Salcete	Dramapur	12 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



ACF (S)



AC (N)



AC (S)



DIR (DSE)



DIR (AGRI)



DCP (WF)



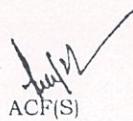
CCF

216

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
289	Salcete	Dramapur	183 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
290	Salcete	Dramapur	239 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
291	Salcete	Dramapur	241 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
292	Salcete	Dramapur	242 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
293	Salcete	Dramapur	39 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
294	Salcete	Loutulim	186	NON QUALIFY	S.No does not qualify the criteria for Private Forest
295	Salcete	Loutulim	187	NON QUALIFY	S.No does not qualify the criteria for Private Forest
296	Salcete	Loutulim	188	NON QUALIFY	S.No does not qualify the criteria for Private Forest
297	Salcete	Loutulim	200	NON QUALIFY	S.No does not qualify the criteria for Private Forest
298	Salcete	Loutulim	210	NON QUALIFY	S.No does not qualify the criteria for Private Forest
299	Salcete	Loutulim	253	NON QUALIFY	S.No does not qualify the criteria for Private Forest
300	Salcete	Loutulim	254	NON QUALIFY	S.No does not qualify the criteria for Private Forest
301	Salcete	Loutulim	255	NON QUALIFY	S.No does not qualify the criteria for Private Forest
302	Salcete	Loutulim	289	NON QUALIFY	S.No does not qualify the criteria for Private Forest
303	Salcete	Loutulim	296	NON QUALIFY	S.No does not qualify the criteria for Private Forest
304	Salcete	Loutulim	297	NON QUALIFY	S.No does not qualify the criteria for Private Forest
305	Salcete	Loutulim	298	NON QUALIFY	S.No does not qualify the criteria for Private Forest
306	Salcete	Loutulim	301	NON QUALIFY	S.No does not qualify the criteria for Private Forest
307	Salcete	Loutulim	305	NON QUALIFY	S.No does not qualify the criteria for Private Forest
308	Salcete	Loutulim	331	NON QUALIFY	S.No does not qualify the criteria for Private Forest
309	Salcete	Loutulim	53	NON QUALIFY	S.No does not qualify the criteria for Private Forest
310	Salcete	Loutulim	67	NON QUALIFY	S.No does not qualify the criteria for Private Forest
311	Salcete	Loutulim	68	NON QUALIFY	S.No does not qualify the criteria for Private Forest
312	Salcete	Loutulim	69	NON QUALIFY	S.No does not qualify the criteria for Private Forest
313	Salcete	Loutulim	118	NON QUALIFY	S.No does not qualify the criteria for Private Forest
314	Salcete	Loutulim	139	NON QUALIFY	S.No does not qualify the criteria for Private Forest
315	Salcete	Loutulim	143	NON QUALIFY	S.No does not qualify the criteria for Private Forest
316	Salcete	Loutulim	145	NON QUALIFY	S.No does not qualify the criteria for Private Forest
317	Salcete	Loutulim	146	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



ACF (S)



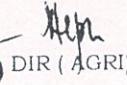
AC (N)



AC (S)



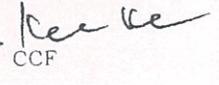
DIR (BSLR)



DIR (AGRI)



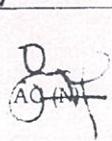
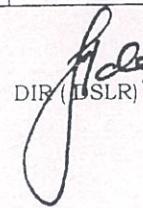
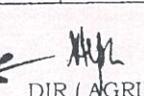
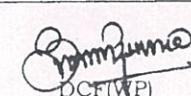
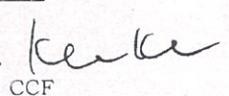
DCF (W)



CCF

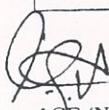
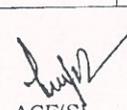
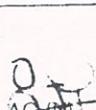
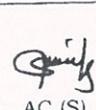
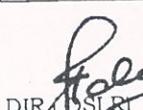
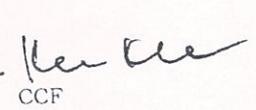
217

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
318	Salcete	Loutulim	151	NON QUALIFY	S.No does not qualify the criteria for Private Forest
319	Salcete	Loutulim	152	NON QUALIFY	S.No does not qualify the criteria for Private Forest
320	Salcete	Loutulim	153	NON QUALIFY	S.No does not qualify the criteria for Private Forest
321	Salcete	Loutulim	78	NON QUALIFY	S.No does not qualify the criteria for Private Forest
322	Salcete	Loutulim	83	NON QUALIFY	S.No does not qualify the criteria for Private Forest
323	Salcete	Loutulim	84	NON QUALIFY	S.No does not qualify the criteria for Private Forest
324	Salcete	Loutulim	23	NON QUALIFY	S.No does not qualify the criteria for Private Forest
325	Salcete	Loutulim	26	NON QUALIFY	S.No does not qualify the criteria for Private Forest
326	Salcete	Loutulim	36	NON QUALIFY	S.No does not qualify the criteria for Private Forest
327	Salcete	Loutulim	250	NON QUALIFY	S.No does not qualify the criteria for Private Forest
328	Salcete	Loutulim	269	NON QUALIFY	S.No does not qualify the criteria for Private Forest
329	Salcete	Loutulim	270	NON QUALIFY	S.No does not qualify the criteria for Private Forest
330	Salcete	Loutulim	279	NON QUALIFY	S.No does not qualify the criteria for Private Forest
331	Salcete	Loutulim	286	NON QUALIFY	S.No does not qualify the criteria for Private Forest
332	Salcete	Loutulim	287	NON QUALIFY	S.No does not qualify the criteria for Private Forest
333	Salcete	Loutulim	288	NON QUALIFY	S.No does not qualify the criteria for Private Forest
334	Salcete	Loutulim	290	NON QUALIFY	S.No does not qualify the criteria for Private Forest
335	Salcete	Loutulim	294	NON QUALIFY	S.No does not qualify the criteria for Private Forest
336	Salcete	Loutulim	300	NON QUALIFY	S.No does not qualify the criteria for Private Forest
337	Salcete	Loutulim	303	NON QUALIFY	S.No does not qualify the criteria for Private Forest
338	Salcete	Loutulim	304	NON QUALIFY	S.No does not qualify the criteria for Private Forest
339	Salcete	Loutulim	332	NON QUALIFY	S.No does not qualify the criteria for Private Forest
340	Salcete	Loutulim	333	NON QUALIFY	S.No does not qualify the criteria for Private Forest
341	Salcete	Loutulim	124	NON QUALIFY	S.No does not qualify the criteria for Private Forest
342	Salcete	Loutulim	140	NON QUALIFY	S.No does not qualify the criteria for Private Forest
343	Salcete	Loutulim	144	NON QUALIFY	S.No does not qualify the criteria for Private Forest
344	Salcete	Loutulim	148	NON QUALIFY	S.No does not qualify the criteria for Private Forest
345	Salcete	Loutulim	75	NON QUALIFY	S.No does not qualify the criteria for Private Forest
346	Salcete	Loutulim	76	NON QUALIFY	S.No does not qualify the criteria for Private Forest
347	Salcete	Loutulim	77	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  AC (N)
  AC (S)
  DIR (SLR)
  DIR (AGRI)
  DCF (WP)
  CCF

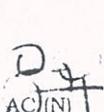
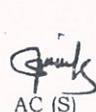
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Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
348	Salcete	Loutulim	79	NON QUALIFY	S.No does not qualify the criteria for Private Forest
349	Salcete	Loutulim	80	NON QUALIFY	S.No does not qualify the criteria for Private Forest
350	Salcete	Loutulim	82	NON QUALIFY	S.No does not qualify the criteria for Private Forest
351	Salcete	Loutulim	107	NON QUALIFY	S.No does not qualify the criteria for Private Forest
352	Salcete	Loutulim	108	NON QUALIFY	S.No does not qualify the criteria for Private Forest
353	Salcete	Loutulim	22	NON QUALIFY	S.No does not qualify the criteria for Private Forest
354	Salcete	Loutulim	31	NON QUALIFY	S.No does not qualify the criteria for Private Forest
355	Salcete	Loutulim	37	NON QUALIFY	S.No does not qualify the criteria for Private Forest
356	Salcete	Loutulim	41	NON QUALIFY	S.No does not qualify the criteria for Private Forest
357	Salcete	Loutulim	42	NON QUALIFY	S.No does not qualify the criteria for Private Forest
358	Salcete	Loutulim	74	NON QUALIFY	S.No does not qualify the criteria for Private Forest
359	Salcete	Loutulim	81	NON QUALIFY	S.No does not qualify the criteria for Private Forest
360	Salcete	Loutulim	106	NON QUALIFY	S.No does not qualify the criteria for Private Forest
361	Salcete	Loutulim	334	NON QUALIFY	S.No does not qualify the criteria for Private Forest
362	Salcete	Loutulim	109	NON QUALIFY	S.No does not qualify the criteria for Private Forest
363	Salcete	Macasana	13	NON QUALIFY	S.No does not qualify the criteria for Private Forest
364	Salcete	Margao City	P.T.S.49 Ch. No.1 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
365	Salcete	Margao City	P.T.S. 50 Ch. No.1 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
366	Salcete	Margao City	P.T.S. 122 Ch. No.1 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
367	Salcete	Margao City	P.T.S. 218 Ch. No.1 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
368	Salcete	Margao City	P.T.S. 126 Ch. No.1 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
369	Salcete	Mullem	166	NON QUALIFY	S.No does not qualify the criteria for Private Forest
370	Salcete	Mullem	167	NON QUALIFY	S.No does not qualify the criteria for Private Forest
371	Salcete	Mullem	179	NON QUALIFY	S.No does not qualify the criteria for Private Forest
372	Salcete	Mullem	34 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
373	Salcete	Mullem	51 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
374	Salcete	Mullem	59 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
375	Salcete	Mullem	58 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  ACF (M)
  AC (S)
  DIR (DLSR)
  DIR (AGRI)
  DCF (WP)
  CCF

219

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
376	Salcete	Nagoa	12	NON QUALIFY	S.No does not qualify the criteria for Private Forest
377	Salcete	Nagoa	13	NON QUALIFY	S.No does not qualify the criteria for Private Forest
378	Salcete	Nagoa	14	NON QUALIFY	S.No does not qualify the criteria for Private Forest
379	Salcete	Nagoa	15	NON QUALIFY	S.No does not qualify the criteria for Private Forest
380	Salcete	Nagoa	16	NON QUALIFY	S.No does not qualify the criteria for Private Forest
381	Salcete	Nagoa	17	NON QUALIFY	S.No does not qualify the criteria for Private Forest
382	Salcete	Nagoa	18	NON QUALIFY	S.No does not qualify the criteria for Private Forest
383	Salcete	Nagoa	19	NON QUALIFY	S.No does not qualify the criteria for Private Forest
384	Salcete	Nagoa	23 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
385	Salcete	Nagoa	21	NON QUALIFY	S.No does not qualify the criteria for Private Forest
386	Salcete	Nagoa	40	NON QUALIFY	S.No does not qualify the criteria for Private Forest
387	Salcete	Nagoa	46	NON QUALIFY	S.No does not qualify the criteria for Private Forest
388	Salcete	Nuven	252	NON QUALIFY	S.No does not qualify the criteria for Private Forest
389	Salcete	Nuven	253	NON QUALIFY	S.No does not qualify the criteria for Private Forest
390	Salcete	Nuven	254 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
391	Salcete	Nuven	255	NON QUALIFY	S.No does not qualify the criteria for Private Forest
392	Salcete	Nuven	256 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
393	Salcete	Nuven	263	NON QUALIFY	S.No does not qualify the criteria for Private Forest
394	Salcete	Nuven	264	NON QUALIFY	S.No does not qualify the criteria for Private Forest
395	Salcete	Nuven	8	NON QUALIFY	S.No does not qualify the criteria for Private Forest
396	Salcete	Nuven	240	NON QUALIFY	S.No does not qualify the criteria for Private Forest
397	Salcete	Nuven	243	NON QUALIFY	S.No does not qualify the criteria for Private Forest
398	Salcete	Nuven	244	NON QUALIFY	S.No does not qualify the criteria for Private Forest
399	Salcete	Nuven	229	NON QUALIFY	S.No does not qualify the criteria for Private Forest
400	Salcete	Nuven	230	NON QUALIFY	S.No does not qualify the criteria for Private Forest
401	Salcete	Nuven	3	NON QUALIFY	S.No does not qualify the criteria for Private Forest
402	Salcete	Nuven	4	NON QUALIFY	S.No does not qualify the criteria for Private Forest
403	Salcete	Nuven	5	NON QUALIFY	S.No does not qualify the criteria for Private Forest
404	Salcete	Nuven	7	NON QUALIFY	S.No does not qualify the criteria for Private Forest
405	Salcete	Nuven	10	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  AC (N)
  AC (S)
  DIR (DSLE)
  DIR (AGRI)
  DCF (WP)
  CCF

220

Sr No	Taluka	Village	Survey numbers identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
406	Salcete	Nuvem	239	NON QUALIFY	S.No does not qualify the criteria for Private Forest
407	Salcete	Nuvem	257	NON QUALIFY	S.No does not qualify the criteria for Private Forest
408	Salcete	Nuvem	260	NON QUALIFY	S.No does not qualify the criteria for Private Forest
409	Salcete	Nuvem	261	NON QUALIFY	S.No does not qualify the criteria for Private Forest
410	Salcete	Nuvem	231	NON QUALIFY	S.No does not qualify the criteria for Private Forest
411	Salcete	Nuvem	232	NON QUALIFY	S.No does not qualify the criteria for Private Forest
412	Salcete	Nuvem	233	NON QUALIFY	S.No does not qualify the criteria for Private Forest
413	Salcete	Nuvem	254 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
414	Salcete	Raia	369	NON QUALIFY	S.No does not qualify the criteria for Private Forest
415	Salcete	Raia	376	NON QUALIFY	S.No does not qualify the criteria for Private Forest
416	Salcete	Raia	385	NON QUALIFY	S.No does not qualify the criteria for Private Forest
417	Salcete	Raia	386	NON QUALIFY	S.No does not qualify the criteria for Private Forest
418	Salcete	Raia	387	NON QUALIFY	S.No does not qualify the criteria for Private Forest
419	Salcete	Raia	388	NON QUALIFY	S.No does not qualify the criteria for Private Forest
420	Salcete	Raia	389	NON QUALIFY	S.No does not qualify the criteria for Private Forest
421	Salcete	Raia	391	NON QUALIFY	S.No does not qualify the criteria for Private Forest
422	Salcete	Raia	319	NON QUALIFY	S.No does not qualify the criteria for Private Forest
423	Salcete	Raia	320	NON QUALIFY	S.No does not qualify the criteria for Private Forest
424	Salcete	Raia	322	NON QUALIFY	S.No does not qualify the criteria for Private Forest
425	Salcete	Raia	328	NON QUALIFY	S.No does not qualify the criteria for Private Forest
426	Salcete	Raia	335	NON QUALIFY	S.No does not qualify the criteria for Private Forest
427	Salcete	Raia	336	NON QUALIFY	S.No does not qualify the criteria for Private Forest
428	Salcete	Raia	337	NON QUALIFY	S.No does not qualify the criteria for Private Forest
429	Salcete	Raia	338	NON QUALIFY	S.No does not qualify the criteria for Private Forest
430	Salcete	Raia	342	NON QUALIFY	S.No does not qualify the criteria for Private Forest
431	Salcete	Raia	343	NON QUALIFY	S.No does not qualify the criteria for Private Forest
432	Salcete	Raia	356	NON QUALIFY	S.No does not qualify the criteria for Private Forest
433	Salcete	Raia	357	NON QUALIFY	S.No does not qualify the criteria for Private Forest
434	Salcete	Raia	359	NON QUALIFY	S.No does not qualify the criteria for Private Forest
435	Salcete	Raia	360	NON QUALIFY	S.No does not qualify the criteria for Private Forest
436	Salcete	Raia	407	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF(N)
 ACF(S)
 AC(S)
 DIR (DSLRL)
 DIR (AGRI)
 BCF(WP)
 CCF

221

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
437	Salcete	Raia	408	NON QUALIFY	S.No does not qualify the criteria for Private Forest
438	Salcete	Raia	409	NON QUALIFY	S.No does not qualify the criteria for Private Forest
439	Salcete	Raia	410	NON QUALIFY	S.No does not qualify the criteria for Private Forest
440	Salcete	Raia	245 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
441	Salcete	Raia	249	NON QUALIFY	S.No does not qualify the criteria for Private Forest
442	Salcete	Raia	250 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
443	Salcete	Raia	253 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
444	Salcete	Raia	196	NON QUALIFY	S.No does not qualify the criteria for Private Forest
445	Salcete	Raia	262	NON QUALIFY	S.No does not qualify the criteria for Private Forest
446	Salcete	Raia	181	NON QUALIFY	S.No does not qualify the criteria for Private Forest
447	Salcete	Raia	182	NON QUALIFY	S.No does not qualify the criteria for Private Forest
448	Salcete	Raia	184 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
449	Salcete	Raia	190	NON QUALIFY	S.No does not qualify the criteria for Private Forest
450	Salcete	Raia	195 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
451	Salcete	Raia	214 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
452	Salcete	Raia	380	NON QUALIFY	S.No does not qualify the criteria for Private Forest
453	Salcete	Raia	314	NON QUALIFY	S.No does not qualify the criteria for Private Forest
454	Salcete	Raia	317	NON QUALIFY	S.No does not qualify the criteria for Private Forest
455	Salcete	Raia	321	NON QUALIFY	S.No does not qualify the criteria for Private Forest
456	Salcete	Raia	339	NON QUALIFY	S.No does not qualify the criteria for Private Forest
457	Salcete	Raia	340 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
458	Salcete	Raia	341	NON QUALIFY	S.No does not qualify the criteria for Private Forest
459	Salcete	Raia	411	NON QUALIFY	S.No does not qualify the criteria for Private Forest
460	Salcete	Raia	412	NON QUALIFY	S.No does not qualify the criteria for Private Forest
461	Salcete	Raia	251 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

ACF (M)

AC (S)

DIR (DSLRI)

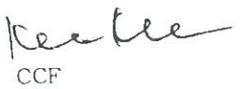
DIR (AGRI)

DCF (W/P)

CCF

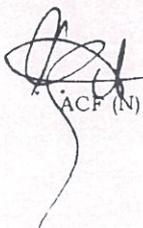
222

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
462	Salcete	Rana	252 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
463	Salcete	Rana	260	NON QUALIFY	S.No does not qualify the criteria for Private Forest
464	Salcete	Rana	263	NON QUALIFY	S.No does not qualify the criteria for Private Forest
465	Salcete	Rana	189	NON QUALIFY	S.No does not qualify the criteria for Private Forest
466	Salcete	Rana	207 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
467	Salcete	Rana	208 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
468	Salcete	Rana	213 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
469	Salcete	Sarzora	51	NON QUALIFY	S.No does not qualify the criteria for Private Forest
470	Salcete	Sarzora	196	NON QUALIFY	S.No does not qualify the criteria for Private Forest
471	Salcete	Sarzora	22	NON QUALIFY	S.No does not qualify the criteria for Private Forest
472	Salcete	St. Jose de Areal	273 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
473	Salcete	St. Jose de Areal	274 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
474	Salcete	St. Jose de Areal	234 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
475	Salcete	St. Jose de Areal	279 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
476	Salcete	St. Jose de Areal	229 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
477	Salcete	St. Jose de Areal	230 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
478	Salcete	St. Jose de Areal	259 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
479	Salcete	St. Jose de Areal	134 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
480	Salcete	St. Jose de Areal	87 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
481	Salcete	St. Jose de Areal	88 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
482	Salcete	St. Jose de Areal	89 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
483	Salcete	St. Jose de Areal	125 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
484	Salcete	St. Jose de Areal	126 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
485	Salcete	Talvorda	162 (P)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
486	Salcete	Talvorda	140 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
487	Salcete	Talvorda	158 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
488	Salcete	Talvorda	160 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  ACF (M)
  ACF (S)
  DIR (DLSR)
  DIR (AGRI)
  DCF (WP)
  CCF

223

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
489	Salcete	Talvorda	164 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
490	Salcete	Talvorda	166 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
491	Salcete	Talvorda	157 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
492	Salcete	Velim	301 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
493	Salcete	Velim	317 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
494	Salcete	Velim	318 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
495	Salcete	Velim	302 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
496	Salcete	Velim	307 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
497	Salcete	Velim	345 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
498	Salcete	Velim	366 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
499	Salcete	Verna	99	NON QUALIFY	S.No does not qualify the criteria for Private Forest
500	Salcete	Verna	100	NON QUALIFY	S.No does not qualify the criteria for Private Forest
501	Salcete	Verna	103	NON QUALIFY	S.No does not qualify the criteria for Private Forest
502	Salcete	Verna	114	NON QUALIFY	S.No does not qualify the criteria for Private Forest
503	Salcete	Verna	145	NON QUALIFY	S.No does not qualify the criteria for Private Forest
504	Salcete	Verna	147	NON QUALIFY	S.No does not qualify the criteria for Private Forest
505	Salcete	Verna	148	NON QUALIFY	S.No does not qualify the criteria for Private Forest
506	Salcete	Verna	149	NON QUALIFY	S.No does not qualify the criteria for Private Forest
507	Salcete	Verna	153	NON QUALIFY	S.No does not qualify the criteria for Private Forest
508	Salcete	Verna	159	NON QUALIFY	S.No does not qualify the criteria for Private Forest
509	Salcete	Verna	161	NON QUALIFY	S.No does not qualify the criteria for Private Forest
510	Salcete	Verna	162	NON QUALIFY	S.No does not qualify the criteria for Private Forest
511	Salcete	Verna	169	NON QUALIFY	S.No does not qualify the criteria for Private Forest
512	Salcete	Verna	171	NON QUALIFY	S.No does not qualify the criteria for Private Forest
513	Salcete	Verna	182	NON QUALIFY	S.No does not qualify the criteria for Private Forest
514	Salcete	Verna	183	NON QUALIFY	S.No does not qualify the criteria for Private Forest
515	Salcete	Verna	184	NON QUALIFY	S.No does not qualify the criteria for Private Forest
516	Salcete	Verna	166	NON QUALIFY	S.No does not qualify the criteria for Private Forest
517	Salcete	Verna	174	NON QUALIFY	S.No does not qualify the criteria for Private Forest
518	Salcete	Verna	178	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



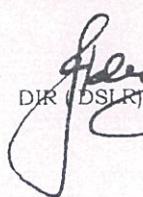
ACF (S)



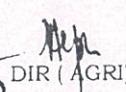
AC (S)



AC (S)



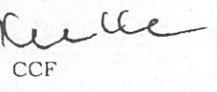
DIR (DSL)



DIR (AGRI)



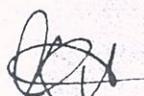
DCF (WP)



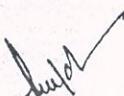
CCF

229

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
519	Salcete	Verna	187	NON QUALIFY	S.No does not qualify the criteria for Private Forest
520	Salcete	Verna	188	NON QUALIFY	S.No does not qualify the criteria for Private Forest
521	Salcete	Verna	201	NON QUALIFY	S.No does not qualify the criteria for Private Forest
522	Salcete	Verna	52	NON QUALIFY	S.No does not qualify the criteria for Private Forest
523	Salcete	Verna	53	NON QUALIFY	S.No does not qualify the criteria for Private Forest
524	Salcete	Verna	59	NON QUALIFY	S.No does not qualify the criteria for Private Forest
525	Salcete	Verna	70	NON QUALIFY	S.No does not qualify the criteria for Private Forest
526	Salcete	Verna	71	NON QUALIFY	S.No does not qualify the criteria for Private Forest
527	Salcete	Verna	51	NON QUALIFY	S.No does not qualify the criteria for Private Forest
528	Salcete	Verna	80	NON QUALIFY	S.No does not qualify the criteria for Private Forest
529	Salcete	Verna	81	NON QUALIFY	S.No does not qualify the criteria for Private Forest
530	Salcete	Verna	84	NON QUALIFY	S.No does not qualify the criteria for Private Forest
531	Salcete	Verna	85	NON QUALIFY	S.No does not qualify the criteria for Private Forest
532	Salcete	Verna	86	NON QUALIFY	S.No does not qualify the criteria for Private Forest
533	Salcete	Verna	46	NON QUALIFY	S.No does not qualify the criteria for Private Forest
534	Salcete	Verna	47	NON QUALIFY	S.No does not qualify the criteria for Private Forest
535	Salcete	Verna	193	NON QUALIFY	S.No does not qualify the criteria for Private Forest
536	Salcete	Verna	195	NON QUALIFY	S.No does not qualify the criteria for Private Forest
537	Salcete	Verna	196	NON QUALIFY	S.No does not qualify the criteria for Private Forest
538	Salcete	Verna	197	NON QUALIFY	S.No does not qualify the criteria for Private Forest
539	Salcete	Verna	198	NON QUALIFY	S.No does not qualify the criteria for Private Forest
540	Salcete	Verna	199	NON QUALIFY	S.No does not qualify the criteria for Private Forest
541	Salcete	Verna	205	NON QUALIFY	S.No does not qualify the criteria for Private Forest
542	Salcete	Verna	207	NON QUALIFY	S.No does not qualify the criteria for Private Forest
543	Salcete	Verna	208	NON QUALIFY	S.No does not qualify the criteria for Private Forest
544	Salcete	Verna	209	NON QUALIFY	S.No does not qualify the criteria for Private Forest
545	Salcete	Verna	212	NON QUALIFY	S.No does not qualify the criteria for Private Forest
546	Salcete	Verna	97	NON QUALIFY	S.No does not qualify the criteria for Private Forest
547	Salcete	Verna	98	NON QUALIFY	S.No does not qualify the criteria for Private Forest
548	Salcete	Verna	101	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



ACF (S)



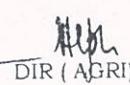
ACF (N)



AC (S)



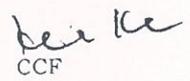
DIR (BSI)



DIR (AGRI)



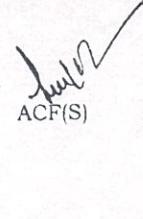
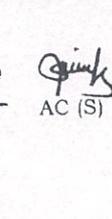
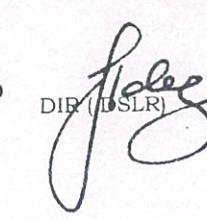
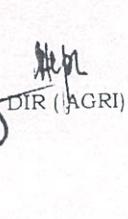
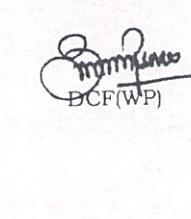
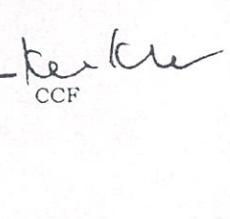
DCF (WP)



CCF

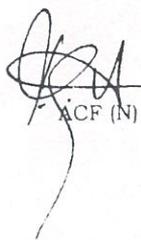
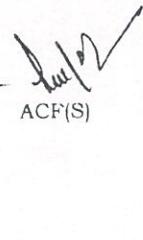
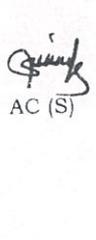
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Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
549	Salcete	Verna	105	NON QUALIFY	S.No does not qualify the criteria for Private Forest
550	Salcete	Verna	108	NON QUALIFY	S.No does not qualify the criteria for Private Forest
551	Salcete	Verna	109	NON QUALIFY	S.No does not qualify the criteria for Private Forest
552	Salcete	Verna	110	NON QUALIFY	S.No does not qualify the criteria for Private Forest
553	Salcete	Verna	113	NON QUALIFY	S.No does not qualify the criteria for Private Forest
554	Salcete	Verna	126	NON QUALIFY	S.No does not qualify the criteria for Private Forest
555	Salcete	Verna	175	NON QUALIFY	S.No does not qualify the criteria for Private Forest
556	Salcete	Verna	177	NON QUALIFY	S.No does not qualify the criteria for Private Forest
557	Salcete	Verna	61	NON QUALIFY	S.No does not qualify the criteria for Private Forest
558	Salcete	Verna	63	NON QUALIFY	S.No does not qualify the criteria for Private Forest
559	Salcete	Verna	210	NON QUALIFY	S.No does not qualify the criteria for Private Forest
560	Salcete	Verna	211	NON QUALIFY	S.No does not qualify the criteria for Private Forest
561	Salcete	Verna	213	NON QUALIFY	S.No does not qualify the criteria for Private Forest
562	Canacona	Agonda	37 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
563	Canacona	Agonda	43 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
564	Canacona	Agonda	6 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
565	Canacona	Agonda	94 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
566	Canacona	Agonda	105 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
567	Canacona	Agonda	107 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
568	Canacona	Agonda	67 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
569	Canacona	Agonda	39 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
570	Canacona	Agonda	40 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
571	Canacona	Agonda	2 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
572	Canacona	Agonda	20 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
573	Canacona	Cola	134 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
574	Canacona	Cola	137 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
575	Canacona	Cola	138 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
576	Canacona	Cola	149 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
577	Canacona	Cola	154 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
578	Canacona	Cola	155 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  ACF (N)
  AC (S)
  DIR (DLSR)
  DIR (AGRI)
  BCF (WP)
  CCF

226

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
			4	5	6
579	Canacona	Cola	165 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
580	Canacona	Cola	167 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
581	Canacona	Cola	162 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
582	Canacona	Cola	345 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
583	Canacona	Cola	284 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
584	Canacona	Cola	285 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
585	Canacona	Cola	288 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
586	Canacona	Cola	335 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
587	Canacona	Cola	336 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
588	Canacona	Cola	350 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
589	Canacona	Cola	281 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
590	Canacona	Cola	290 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
591	Canacona	Cola	302 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
592	Canacona	Cola	219 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
593	Canacona	Cola	247 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
594	Canacona	Cola	248 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
595	Canacona	Cola	158 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
596	Canacona	Cola	164 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
597	Canacona	Cola	166 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
598	Canacona	Cola	343 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
599	Canacona	Cola	344 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
600	Canacona	Cola	286 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
601	Canacona	Cola	287 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
602	Canacona	Cola	349 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
603	Canacona	Cola	276 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
604	Canacona	Cola	280 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
605	Canacona	Cola	291 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
606	Canacona	Cola	292 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
607	Canacona	Cola	313 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
608	Canacona	Cola	316 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF (N)
  ACF (S)
  ACF (N)
  AC (S)
  DIR (DSL)
  DIR (AGRI)
  DCF (WP)
  CCF

227

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
609	Canacona	Cola	321 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
610	Canacona	Cola	195 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
611	Canacona	Cola	323 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
612	Canacona	Cola	328 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
613	Canacona	Cola	329 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
614	Canacona	Cola	332 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
615	Canacona	Cola	357 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
616	Canacona	Cola	259 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
617	Canacona	Cola	260 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
618	Canacona	Cola	261 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
619	Canacona	Cola	262 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
620	Canacona	Cola	263 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
621	Canacona	Loliem	338	NON QUALIFY	S.No does not qualify the criteria for Private Forest
622	Canacona	Loliem	344	NON QUALIFY	S.No does not qualify the criteria for Private Forest
623	Canacona	Nagorcem-Palolem	160 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
624	Canacona	Poinguinim	249	NON QUALIFY	S.No does not qualify the criteria for Private Forest
625	Canacona	Shrithal	81 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
626	Quepem	Adnem	9 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
627	Quepem	Adnem	26 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
628	Quepem	Adnem	8 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
629	Quepem	Adnem	14 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
630	Quepem	Adnem	15 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
631	Quepem	Adnem	25 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
632	Quepem	Adnem	27 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
633	Quepem	Adnem	28 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
634	Quepem	Adnem	50 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
635	Quepem	Adnem	87 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
636	Quepem	Ambaulim	32 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
637	Quepem	Ambaulim	35 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (DSLRI)

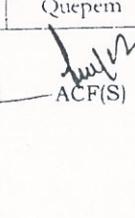
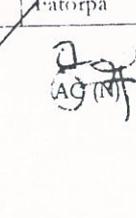
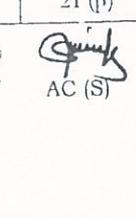
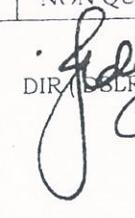
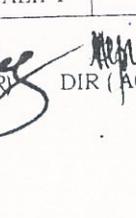
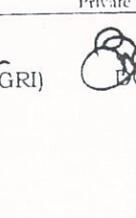
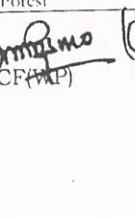
DIR (AGRI)

DCF (WP)

CCF

228

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc. , if any)
1	2	3	4	5	6
638	Quepem	Ambaulim	154 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
639	Quepem	Ambaulim	16 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
640	Quepem	Assolda	42 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
641	Quepem	Assolda	43 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
642	Quepem	Assolda	28 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
643	Quepem	Assolda	52 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
644	Quepem	Balli	91 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
645	Quepem	Balli	18 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
646	Quepem	Balli	23 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
647	Quepem	Balli	87 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
648	Quepem	Balli	92 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
649	Quepem	Balli	96 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
650	Quepem	Balli	97 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
651	Quepem	Balli	106 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
652	Quepem	Balli	109 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
653	Quepem	Balli	112 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
654	Quepem	Cacora	167 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
655	Quepem	Cacora	172 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
656	Quepem	Cacora	231 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
657	Quepem	Cacora	98 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
658	Quepem	Curpem	24 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
659	Quepem	Curpem	30 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
660	Quepem	Deao	111 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
661	Quepem	Deao	110 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
662	Quepem	Deao	112 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
663	Quepem	Fatorpa	23 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
664	Quepem	Fatorpa	29 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
665	Quepem	Fatorpa	8 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
666	Quepem	Fatorpa	12 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
667	Quepem	Fatorpa	21 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

 ACF(N)
  ACF(S)
  AC(N)
  AC(S)
  DIR (BLR)
  DIR (AGRI)
  BCF(MP)
  CCF

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
668	Quepem	Fatorpa	28 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
669	Quepem	Fatorpa	50 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
670	Quepem	Fatorpa	51 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
671	Quepem	Fatorpa	59 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
672	Quepem	Fatorpa	61 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
673	Quepem	Maina	43 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
674	Quepem	Maina	44 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
675	Quepem	Morpirla	21 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
676	Quepem	Morpirla	32 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
677	Quepem	Nagvem	21 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
678	Quepem	Naquerim	118 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
679	Quepem	Naquerim	44 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
680	Quepem	Naquerim	65 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
681	Quepem	Naquerim	71 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
682	Quepem	Naquerim	72 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
683	Quepem	Naquerim	82 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
684	Quepem	Naquerim	83 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
685	Quepem	Naquerim	96 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
686	Quepem	Naquerim	148 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
687	Quepem	Naquerim	124 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
688	Quepem	Naquerim	125 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
689	Quepem	Naquerim	126 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
690	Quepem	Naquerim	127 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
691	Quepem	Naquerim	117 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
692	Quepem	Naquerim	64 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
693	Quepem	Naquerim	66 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest



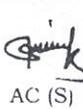
ACF (N)



ACF (S)



AC (N)



AC (S)



DIR (ISLR)



DIR (JGRI)



DCF (WP)



CCF

2307

ANNEXURE IV

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
694	Quepem	Naquerim	68 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
695	Quepem	Naquerim	69 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
696	Quepem	Naquerim	70 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
697	Quepem	Naquerim	73 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
698	Quepem	Naquerim	101 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
699	Quepem	Naquerim	40 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
700	Quepem	Naquerim	16 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
701	Quepem	Naquerim	17 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
702	Quepem	Naquerim	144 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
703	Quepem	Naquerim	145 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
704	Quepem	Naquerim	146 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
705	Quepem	Naquerim	147 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
706	Quepem	Naquerim	149 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
707	Quepem	Naquerim	138 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
708	Quepem	Naquerim	142 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
709	Quepem	Naquerim	143 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
710	Quepem	Quitral	73 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
711	Quepem	Quitral	44 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
712	Quepem	Quitral	46 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
713	Quepem	Quitral	60 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
714	Quepem	Quitral	12 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
715	Quepem	Quitral	22 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
716	Quepem	Quitral	93 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
717	Quepem	Quitral	98 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
718	Quepem	Quitral	99 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest

ACF(D)
 ACF(S)
 AC(M)
 AC(S)
 DIR(USLR)
 DIR(AGRI)
 DCF(WP)
 CCF

231

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling, FCA & Court orders etc., if any)
1	2	3	4	5	6
719	Quepem	Quitral	49 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
720	Quepem	Quitral	59 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
721	Quepem	Quitral	61 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
722	Quepem	Quitral	64 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
723	Quepem	Quitral	65 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
724	Quepem	Quitral	66 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
725	Quepem	Quitral	21 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
726	Quepem	Quitral	95 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
727	Quepem	Quitral	96 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
728	Quepem	Quitral	97 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
729	Quepem	Quitral	100 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
730	Quepem	Sirvoi	51 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
731	Quepem	Sirvoi	157 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
732	Quepem	Tiloi	22 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
733	Quepem	Xeldem	292 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
734	Quepem	Xeldem	280 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
735	Quepem	Xeldem	236 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
736	Quepem	Xeldem	237 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
737	Quepem	Xeldem	238 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
738	Quepem	Xeldem	239 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
739	Quepem	Xeldem	240 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
740	Quepem	Xeldem	241 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



ACF (S)



AC (N)



AC (S)



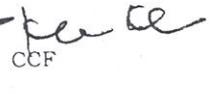
DIR (DSL/R)



DIR (AGRI)



DCF (WP)



CCF

232

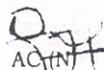
Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa Forest Division Committee - V.T. Thomas & F.X Araujo	Survey numbers fulfilling 40% canopy density & 5 Ha area or Canopy density > 40% & adjoining govt. forest as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI) ,Google Timeline changes corroborated by LISS III FCM 2012-13, Division offence cases, Tree Felling , FCA & Court orders etc. , if any)
1	2	3	4	5	6
741	Quepem	Neldem	266 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
742	Quepem	Neldem	267 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
743	Quepem	Neldem	281 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
744	Sanguem	Sanguem	72 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
745	Sanguem	Sanguem	73 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
746	Sanguem	Sanguem	80 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest
747	Sanguem	Santona	47 (p)	NON QUALIFY	S.No does not qualify the criteria for Private Forest



ACF (N)



ACF (S)



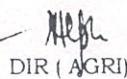
AC (N)



AC (S)



DIR (BSLN)



DIR (AGRI)



DCF (WH)



CCF

Detailed findings of the Review Committee after field verification for the areas fulfilling 40% canopy density & 5 Ha area as per forest cover map of Forest Survey of India.

Sr No	Taluka	Village	Survey numbers Identified by the North Goa & South Goa SLEC	Survey numbers fulfilling 40% canopy density & 5 Ha area as per forest cover map 2014-15 LISS IV of Forest Survey of India.	Map Sheet Number	Area of patch as per LISS IV Satellite image Ha (Approx)	Canopy Density > 40%	Patch more than 5 Ha.	Whether Contiguous to Govt. Forests / Earlier identified forests	Average Tree Composition	Qualified (Yes/No)	EXTENT OF AREA QUALIFYING AS PRIVATE FOREST (HA)	Decision of Review Committee after analysis based on LISS IV FCM 2014-15 (FSI), Google Timeline changes corroborated by LISS III FCM 2012-13, Public hearing, review of objections, Division offence cases, Tree Rolling, FCA & Court orders etc. , if any)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Pernem	Pernem	224/1	QUALIFY	2	13.51	Yes	Yes	No	80.54 %	Yes	11.82	Part area is identified as Private Forest
2	Ponda	Kundaim	48/10	QUALIFY	23	7.19	Yes	Yes	No	64.29 %	NO	0	The area does not qualify the criteria for private forest
3	Ponda	Bandora	216	QUALIFY	18	3.74	Yes	Yes	No	9.74%	NO	0	The area does not qualify the criteria for private forest
4	Ponda	Bandora	221	QUALIFY	18	3.52	Yes	Yes	No	9.74%	NO	0	The area does not qualify the criteria for private forest
5	Ponda	Ponda	83	QUALIFY	12	0.31	Yes	Yes	No	99.16 %	YES	2.44	Part area is identified as Private Forest

ACF (N)

ACF (S)

AC (N)

AC (S)

DIR (JSLR)

DIR (AGRI)

CCF (WF)

CCF

238

ANNEXURE V

234

6	Ponda	Ponda	84	QUALIFY	12	0.021	Yes	Yes	No	98.06 %	YES	1.56	Part area is identified as Private Forest
7	Ponda	Curti	99	QUALIFY	12	7.37	Yes	Yes	No	58.71 %	YES	1.90	Part area is identified as Private Forest ,
8	Ponda	Curti	100	QUALIFY	12	3.66	Yes	Yes	No	88.26 %	YES	1.85	Part area is identified as Private Forest ,
9	Quepem	Quitai	75 (p)	QUALIFY	7	2.86	Yes	Yes	No		YES	5.52	Part area is identified as Private Forest
10	Quepem	Quitai	79 (p)	QUALIFY	7	1.47	Yes	Yes	No	99.44 %	YES	2.58	Part area is identified as Private Forest
11	Quepem	Quitai	80 (p)	QUALIFY	7	0.069	Yes	Yes	No		YES	1.23	Part area is identified as Private Forest
12	Sanguem	Colomba	50 (p)	QUALIFY	159	14.66	Yes	Yes	No	98.26 %	YES	14.51	Part area is identified as Private Forest
13	Sanguem	Colomba	53 (p)	QUALIFY	159	3.6	Yes	Yes	No	98.63 %	YES	3.62	Part area is identified as Private Forest
				TOTAL		61.98						47.03	

ACF (N)

ACF(S)

AC (N)

AC (S)

DIR (AGRI)

DIR (AGRI)

PCF(WP)

CCF